SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF UTTAR PRADESH TO BE HELD FROM 09.01.2017 TO 13.01.2017 AT NEW DELHI

Date: 09th Jan 2017 (Monday) (Sr. No. 1-52) Time: 9:00 A.M.

Date: 09th Jan 2017 (Monday) (Sr. No. 53~104) Time: 2:00 P.M.

Date: 10th Jan 2017 (Tuesday) (Sr. No. 105~156) Time: 9:00 A.M.

Date: 10th Jan 2017 (Tuesday) (Sr. No. 157~208) Time: 2:00 P.M.

Date: 11th Jan 2017 (Wednesday) (Sr. No. 209~260) Time: 9:00 A.M.

Date: 11th Jan (Wednesday) (Sr. No. 261~312) Time: 2:00 P.M.

Date: 12th Jan 2017 (Thursday) (Sr. No. 313-364) Time: 9:00 A.M.

Date: 12th Jan 2017 (Thursday) (Sr. No. 365-416) Time: 2:00 P.M.

Date: 13th Jan 2017 (Friday) (Sr. No. 417-468) Time: 9:00 A.M

Date: 13th Jan 2017 (Friday) (Sr. No. 469-Till Last) Time: 2:00 P.M

VENUE

INTERNATIOAL CENTRE FOR ALTERNATE DISPUTE RESOLUTION (ICADR)
PLOT NO~ 6, VASANT KUNJ INSTITUTIONAL AREA,
PHASE~II, NEW DELHI~110070 (INDIA).
TELEPHONE NO~011~23383221, 011~23388763

DATE SCHEDULE FOR UTTAR PRADESH

I. DOCUMENTS TO BE PRODUCED IN ORIGINAL AND ITS ATTESTED PHOTOCOPIES

- 1. Two passport size photograph
- 2. Matriculation or other equivalent certificate (for verification of date of birth).
- 3. Graduation Degree
- 4. L.L.B. Degree
- 5. Certificate of enrolment as advocate of the concerned Bar Council.
- 6. SC/ST/OBC Certificate issued by an officer not below the rank of Tehsildar.
- 7. Affidavit duly attested by 1st Class Magistrate at the time interview, deposing the following points, otherwise, your case will not be considered further:
 - i) you are neither a Notary already appointed by any State Government nor your application for appointment as notary is pending with the concerned State Government;
 - ii) you have to state the number of Courts and the number of Notaries already appointed by the Central Government as well as the State Government in the desired area of practice;
 - iii) no criminal case/Disciplinary Proceedings are pending or initiated against you by any Court of Law or by Bar Council concerned as on date;
 - iv) you are not an undischarged insolvent; and
 - v) you have not been convicted by any Court of Law for an offence involving moral turpitude.
- 8. Any other document mentioned in the application.

II. <u>DATE, TIME AND PLACE OF INTERVIEW</u>

Applicants are requested to present before the Interview Board strictly on the date & time given below failing which, in any case, they will not be allowed to appear otherwise.

Sr.No. 1

F.No. N-11013/3965/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manisha Kaushal Sengar, **Advocate** Sh. Ram Chandra Kaushal 411-B, Shakti Khand-1, Indirapuram Ghaziabad, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 2

F.No. N-11013/3966/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mukundi Lal Tiwari, **Advocate** Sh. Daya ram Tiwari 162 Chhayman Puri mahoba Distt.Mahoba Up

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 3

F.No. N-11013/3967/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sushil Kumar Pandey, **Advocate**Sh. Ram Sunder Pandey
H.No. 13/133, Parmat, Kanpur Nagar, O/o
Behind of P.P.Office Collectorate Court
Compound, Kanpur Nagar

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 4

F.No. N-11013/3968/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajeev Kumar Tyagi, **Advocate**Sh. Basheshwar Dayal Tyagi
Vill.& Post Nagal Tehsil Deoband
Distt.Saharanpur UP-247551

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 5

F.No. N-11013/3969/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shakeel Ahmad, **Advocate**Sh. Lt.Jameel Ahmad
Moh. Rukunddin Sarai, PS.Nakhasa
Tehsil.Distt.Sambhal UP_244302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 6

F.No. N-11013/3970/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Iftekhar Alam, **Advocate** Sh. Sri Shamshad Hussain Moh.Main Sarai~Sambhal Distt.Sambhal UP~ 244302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 7

F.No. N-11013/3971/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Raj Kamal, **Advocate** Sh. Sri Raja Ram 12/129, Shekh Bulakhi Dalhai Taj Ganj Agra UP-282001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 8

F.No. N-11013/3972/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Arvind Kumar, **Advocate**Sh. Mahavir Singh
Vill- shahdabbar Post- Shahpur Tehsil-Budhana
Distt.Muzaffarnagar UP-251318

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 9

F.No. N-11013/3973/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mukesh Kumar Saini, **Advocate**Sh. Bajlor Singh
Moh.Purvee Pachhala, Behind-D.A.V.Public
School Town-Budhana Tehsil-Budhana
Distt.Muzaffarnagar UP-251309

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3974/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dinesh Kumar, **Advocate**Sh. Lt.Sh.Ramlochan Singh
Extension-2/294 Shalimar Garden Ghaziabad
UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 11

F.No. N-11013/3975/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Awadhesh Kumar Tiwari, **Advocate** Sh. Durga Prasad Tiwari I-1-159, Viswa Bank, Barsa, Kanpur-208027, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 12

F.No. N-11013/3976/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Harish Kumar, **Advocate**Sh. Satya Vir Singh
Vill-Mohasanpur Post-Narayanpur Tehsil Khair
Distt.Aligarh UP-202141

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3977/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Bodh Kumar, **Advocate** Sh. Rattan pal Singh 2304, Kavi Nagar, Hapur, Dist. Hapur-245101, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 14

F.No. N-11013/3978/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohd.Ashiq, **Advocate**Sh. Ateeq Ahmad
New Basti Near Masjid Ward No-10 Post &
Ps.Barkhera Tehsil Bisalpur Distt.Pilibhit UP262203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 15

F.No. N-11013/3979/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anand Kumar Pandey, **Advocate**Sh. Jagdish Prasad Pandey
445 Mo- Sunghari Near- Suman School
Distt.Pilibhit UP-262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 16</u>

F.No. N-11013/3980/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Virender Kumar Tripathi, **Advocate** Sh. Lt.Sh.Jagdish Prasad Tripathi Near Vill.Pakdiya Nogava Near Mandi Simiti, Head Post Office Distt.Pilibhit UP~262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 17

F.No. N-11013/3981/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Chaitanya Prakash, **Advocate**Sh. Ramesh Chandra
Moh. Jahangirabad, Sahaswan, Dist. Budaun,
U.P.-243638

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3982/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ramawatar, **Advocate** Sh. Late Sh.Mahavir Plot No.10, Jawahar Puram Mangla Vihar, 1st PAC, Kanpur, U.P.-208015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3983/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajendra Singh Verma, **Advocate** Sh. Lt.SH.Shyam Lal Verma H.No.560, Krishanpuri, Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3984/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajesh Kumar Sharma, **Advocate** Sh. Suresh Chand Sharma H.no.448, Street No.4, Jai Devi Nagar, Garh Road, Meerut UP-250002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 21

F.No. N-11013/3985/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mool Chand Sharma, **Advocate** Sh. It.Sh.Kanti Prasad Sharma 184, Navi Karim Barahi Mohalla Hapur Distt.UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 22

F.No. N-11013/3986/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anurag Gupta, Advocate Sh. Sh. Omkar Nath Gupta Umran Gali, Sadabad, Hathras, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2006/30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3987/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Laxmikant Upadhyay, **Advocate**Sh. Lt.Sh.Trilok Chand Upadhyay
96, Laxmi Puram, Maruti Estate 100 Foot Road
Agra UP-282100

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 24

F.No. N-11013/3988/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anil Kumar, **Advocate**Sh. Shree Khiari Singh
H.No.60 Gihara Mohlla Kaseru Khera Police
Station-Lalkurti Meerut UP-250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3989/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Hinan Ullah, **Advocate**Sh. Hameed Ullah
390, Jagatpur, Old City Near Sparrow Public School Bareilly UP-243005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3990/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Munna Lal Maurya, **Advocate** Sh. Lt.Sh.Tara Chand 119, Avas Vikas Colony Civil Lines Kotwali Sadar Bareilly UP-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3991/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pradeep Kumar, **Advocate** Sh. Lt.Sh,Dhanesh Kumar Maheshwari Mohalla-Main Bazar (Near Police Chowki) Rabupura G.B.Nagar UP-203209

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3992/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Deen Dayal, **Advocate** Sh. Har Saran Das Mohalla Ram Nagar, Behind A.K.P.Town & Post Gulaothi, Distt. Bulandshahr UP-203408

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3993/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ravindra Pal Singh Kalra, **Advocate**Sh. Hazoor Singh
LIG-139 BDA Colony Tibrinath nainital Road
Bareilly UP-243005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3994/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Hari Pal Singh, **Advocate**Sh. Ramswaroop Singh
Mohalla Ramnagar Colony Miranpur Katra,
Shahjahanpur UP-242301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 31

F.No. N-11013/3995/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Satendra Kumar, **Advocate**Sh. Nemsingh
Khatripada Kasba & Tehsil Atrauli Distt.Aligarh
UP-202280

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3996/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Madan Lal Mishra, **Advocate**Sh. Late Sh, Uma Shanker Mishra
74/239 Ranjit Purva Dhankutti Kanpur
U.P.208001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/16.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3997/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Santosh Kumar Mishra, **Advocate** Sh. Sh. Deo Dutt Mishra Vill., P.O. & P.S. Payagpur, Distt. Bahraich~271801, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 34

F.No. N-11013/3998/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Gyan Deo, **Advocate** Sh. Sh.Krishna Deo Moh. Nathuram Kheria, Khadi Bhandar Kasganj, Dist. Kanshiram Nagar, U.P.~207123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/3999/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms. Priti Singh, **Advocate**Sh. Sh. Sobran Singh
MW, 245 Railway Colony Idgah Agra U.P. ~
282001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/03.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4000/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jamuna Devi Sharma, **Advocate** Sh. Kailash Chandra Sharma MIG B-109-110 Shastri Puram Agra UP-282007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4001/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vipin Kumar, **Advocate** Sh. Lt. Roop Chand Vill kasmabad P.O. Budanpur Distt Bijnor U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/03.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4002/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Poonam Nimmi, **Advocate** Sh. Soran lal 415, Bhagwatpura, Meerut City UP-250002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4003/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Kapil Kumar Tayal, **Advocate** Sh. Dinesh Kumar Tayal 251, Radha Krishan, Khurja Distt.Bulandshahr UP~203131

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 40

F.No. N-11013/4004/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mahesh Chandra Saxena, **Advocate**Sh. Raj Bahadur Saxena
Near To Astal Mandir, Town Tehsil Dategunj
Distt.Budaun UP-243635

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 41

F.No. N-11013/4005/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Suresh Chand Tyagi, **Advocate** Sh. Lt.SH.Raghuraj Singh Tyagi D~316, Sector~23, Sanjay Nagar, Ghaziabad UP~ 201001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 42

F.No. N-11013/4006/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mahabeer Singh, **Advocate**Sh. Gurbachan Singh
Vill- Chandutya, Po-Ghatampur, tehsil & ThanaPuranpur, Distt.Pilibhit UP-262122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4007/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Bishram Singh Yadav, **Advocate**Sh. Rameshwar Dayal
Nawati Niyamat Khan West Farrukhabad UP209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 44

F.No. N-11013/4008/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shiv Narain Kapoor, **Advocate** Sh. Lt.Sh.laxmi Narayan Kapoor H.No.19/173 B, Patkapur Kanpur UP-208001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 45

F.No. N-11013/4009/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sanjeev Kumar Singh, **Advocate** Sh. Lt.Ram Kripal Singh Kusamaha Post, Laxmiganj Distt.Kusheenagar UP~274306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4010/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anoop Kumar Dubey, **Advocate** Sh. Lt.SH.Mahesh Chandra Dubey 130 Kukikhel Near Ram Medical Store Kaimganj Farukhabad UP~209502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 47

F.No. N-11013/4011/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Laeeq Ahmad Raeen, **Advocate** Sh. Mohd. Saddiq Moh. Saniyan, P.O. Sahanpur, P.S. Najibabad, Dist. Bijnor, U.P.~246749, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4012/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ajai Kumar, **Advocate** Sh. Kali Charan Gautam F-8, Mansarover Colony, Ram-Ghat Road, Aligarh UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4013/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Abhimanyu Singh, **Advocate**Sh. Main Bahadur Singh
Vill.Ruknapur, Post-Payagpur, Distt. Bahraich
UP-27187

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4014/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ravi Shankar Bajpai, **Advocate** Sh. Lt.Dayashanker Bajpai 85/36 Cooper Ganj Kanpur Nagar Post Anawar Ganj Raipurwa Kanpur UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 51

F.No. N-11013/4015/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manoj Kumar Pathak, **Advocate**Sh. Asharphi lal Pathak
Vill.Ghasiya Chiloli Post Kaimganj
Dist.Farrukhabad UP-209502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4016/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pradhuman Prakash Misra, Advocate Sh. Sh. Babu Ram Mishra Moh. Shukalapur Mohamadi Kheri-262804, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.11 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 53</u>

F.No. N-11013/4017/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ashok Kumar Saini, **Advocate** Sh. Laxmi Narayan Saini 207/6 Babu Purwa Colony Kidwai Nagar Kanpur UP~209302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 54

F.No. N-11013/4018/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Yogesh Kumar Visrya, **Advocate**Sh. Sunehri Baboo
Village+Post Office-Risouli TehsilBilsi,Dist.Budaun UP-243639

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4019/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ajay Kumar, **Advocate**Sh. Chhote Lal Srivastava
Vill. Nanpara Dehati, post~ Nanpara,
Distt.Bahraich UP-271865

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4020/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Komal Singh, **Advocate** Sh. Bhagwan Singh 58/175/2 Ayodhya Kunj Agra UP-282001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4021/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Karunesh Chander Awasthi, **Advocate** Sh. Lt.SH.Radhe Shyam Awasthi Vill. & Post Kalua Moti Thana Megalganj Mitoli Distt.Kheri UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4022/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manish Kumar Yadav, **Advocate** Sh. Surendra Singh Yadav 46, lalanpura Moth Tehsil Moth,Dist.Jhansi UP-284303

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4023/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Narendra Kumar Sharma, **Advocate**Sh. Mahesh Chand
Mohalla-Kachhiyant Post-Fatehabad Distt.Agra
UP-283111

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4024/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jugul Kishore Sahu, **Advocate** Sh. Lt Bhola Nath Sahu 78/305-A, Anwar Ganj Kanpur UP-208001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4025/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Neeraj Kumar Upadhyay, **Advocate** Sh. Purshottam Narayan Upadhyay 397-B, Bamharauli Behind S.D.M.Colony Moth Tehsil-Moth Distt. Jhansi UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 62

F.No. N-11013/4026/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Satish Chandra Verma, **Advocate**Sh. Ramnath Verma
Vill+Post Ataipur Jadid Kaimganj
Distt.Farrukhabad UP-209502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4027/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shailendra Kumar Pandey, **Advocate** Sh. Raja Ram Pandey Ruknapur Post- Tikar PS.Phardhan Lakhimpur Kheri UP-262701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 64

F.No. N-11013/4028/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Riyasat Hussain, **Advocate**Sh. Lt.Lal Muhammed
4/66A, Rana Manzil Badar Bagh, Near University
Market Civil Lines, Aligarh UP-202002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4029/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Brajendra Kumar, **Advocate** Sh. Sh. Ghanshyam Dass H.No. 433/1 Pathoriya near Home Guard Centre jhansi Distt. jhansi

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4030/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Krishna Kant Agnihotri, **Advocate** Sh. Lt.Sh.Radha Krishna 39 'O' Block Devoki Nagar Yashoda Nagar Kanpur UP-208011

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 67

F.No. N-11013/4031/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Brijbhushan Lal Sharma, **Advocate** Sh. Triloki Nath Sharma Moh-Choudhran Po.Jhana Bhawan Distt.Shamli UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4032/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jamshed Ali, **Advocate** Sh. Mohd. Munvver Vill. Mohoddinpur, PO Dhourala, Dist. Saharanur, U.P.-247340

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/30.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4033/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mukesh Kumar Singh, **Advocate** Sh. Raja Singh Mohalla-No.1, Bilsi Distt. Budaun UP-243633

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4034/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Virendra Singh Verma, **Advocate**Sh. Geetam Singh Verma
Village & post Gudhani Bilsi Distt.Budaun UP243633

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 71

F.No. N-11013/4035/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Madhav Prasad Agarwal, **Advocate** Sh. Lt.Sh.Ramji lal 47 Arya Nagar gali No.3 Kosi Kalan Tehsil Chhta Distt. Mathura Distt.UP-281403

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4036/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sachindra Kumar Rao, **Advocate** Sh. Mata Deen Rao 127/250 'U' Block Nirala Nagar, kanpur Nagar UP-208001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4037/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Charan Singh, **Advocate** Sh. Late Sh. Devi Ram Vill. Makora P.O. Pali Greater Noida Distt G.B. Nagar U.P. ~ 203207

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 74

F.No. N-11013/4038/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohd.Shadab Ali, **Advocate** Sh. Mohd.Aftab Ali Peer Wali Gali No-3, Nishat Road, Saharanpur UP-247001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4039/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Avanish Kumar, **Advocate** Sh. It.Dr.S.P.Saksena 40/69, Hospital Road, Parade, Kanpur UP-208001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4040/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anuj Kumar Srivastava, **Advocate** Sh. Lt.SH.Daya Nand 301 near Affim Kothi Civil Line Gonda UP-271001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 77</u>

F.No. N-11013/4041/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Surya Kant Garg, **Advocate**Sh. Lt.Radha Shyam Garg
Sawan Sadan, Bus Stand, Gangogh Road, Nanauta
Distt.Saharanpur UP-247452

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4042/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Bhoopendra Pal Singh, **Advocate**Sh. Pyare Lal
208, Moh- Gandhi Nagar Budaun Distt. Budaun
UP-243601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4043/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Viresh Kumar, **Advocate** Sh. Kailash Chandra Bhardwaj Moh-Sarai, Gunnaur Distt.Sambhal UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 80

F.No. N-11013/4044/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anand Behari Lal, **Advocate** Sh. Lt.Sh.R.B.Lal 314~Sadar Bazaar Mathura UP~281007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 81

F.No. N-11013/4045/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Lokendra babu, **Advocate** Sh. Lt.Sh.Shankar Lal Village Savita Nagar (Bhagipur) PO.Bhagipur PS-Kot Nagar Etah Tehsil Distt.Etah UP-207001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4046/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anshu Upadhyay, **Advocate** Sh. Ripusudan Upadhyay H.No.7/1/45 Raiganj Paramhanspuram Colony Ayodhya Faizabad UP-224123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

<u>Sr.No. 83</u>

F.No. N-11013/4047/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohini Shanker Saxena, **Advocate**Sh. Lt.Sh.Mata Prasad
63/102, Macnier Road Near Basant Talikes
Bareilly UP-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 84

F.No. N-11013/4048/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Kunwar Sen Gangwar, **Advocate** Sh. Rameshwar Dyal Vill-Farida Pur P/O, Tilhar Distt. Shahjahanpur UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4049/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pramod Kumar Misra, **Advocate**Sh. Siyaram Misra
Vill-Karanpur Post.Rajaganj Distt.Lakhimpur
Kheri Lakhimpur UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4050/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ehtasham, **Advocate**Sh. Shahabuddin Siddiqui
Mohalla Qaziwala Qasba Budhana Distt.
Muzaffar nagar UP-251309

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 87

F.No. N-11013/4051/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shravan Kumar, **Advocate**Sh. Ram Shankar Lal
Moh.Unchi Bhoor, Near Railway Outer Signal
Gola Gokarnnath Distt.Lakhimpur Kheri UP262802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4052/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dayanand Mishra, **Advocate**Sh. Purushottam Nath
Anand Puri Civil line P/o Heas Post Office Jail
Road Gonda UP-271001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4053/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vikash Kumar Singh, **Advocate**Sh. Vinod Shankar Singh
C-8, Nagar Mahapalika Colony Pishach Mochan
Lahurabir Varanasi UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4054/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anil Kumar Gupta, **Advocate** Sh. Vinod Kumar Dori Nagar Aligarh UP-202001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 91

F.No. N-11013/4055/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jitendra Kumar, **Advocate**Sh. Umrao Singh
Vill.Mehmood Pur Post, Allhdad Pur,
Distt.Aligarh UP-202001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4056/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jabar SIngh, **Advocate**Sh. Bheem Singh
Vill.Milak Gurur Tehsil BilariDistt.Moradabad
UP-244411

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4057/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ravi Karan Singh, **Advocate**Sh. Persadi Singh
Vill.Kammona Dr.Kammona Tehsil Sikarpur
Distt.Bulandshahr UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 94

F.No. N-11013/4058/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mahak Singh, **Advocate**Sh. Lahri Singh
Vill+Post Kishor Pur, Tehsil Mawana
Distt.Meerut UP-250404

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 95

F.No. N-11013/4059/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Poonam Vashisth, **Advocate**Sh. Vipin Vashisth
570, Tax Shila Bal Nikaten School Near Mansha
Devi mandir Kalia Garhi Garh Road Meerut UP250004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4060/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Iqbal Nath Bali, **Advocate**Sh. Lt.Sh.Hari Vansh Lal Bali
H.No.53, Ground Floor, New Friend Colony,
Phase-I Roorkee Road, Meerut UP-250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4061/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Naresh Kumar, **Advocate** Sh. Lt.Nanak Chand C~19~A, Phase~II Rishinagar Bagpat Road, Meerut UP_250002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4062/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Munshi Lal (Sant), **Advocate** Sh. Lt.Sh.Sukh Ram C~65 Shastri Nagar Meerut UP~250004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4063/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohd.Sanjay Khan, Advocate Sh. Sayeed Ahmad 2956-A, Humanyu Nagar, Zakir Colony, Near Bharat Gas Godam, Hapur Road, Distt.Meerut UP-250002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4064/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ahrar Ahmad, **Advocate** Sh. Israr Ahmad H.No.972 Laddhawala North Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 101

F.No. N-11013/4065/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mahipal Singh Tomar, **Advocate**Sh. Balbir Singh
Vill. Gurona, Teh. Baraut, Dist. Baghpat, U.P.~
250611

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 102

F.No. N-11013/4066/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rita Rani, **Advocate** Sh. Lt.Viresh Pal Singh Mohalla Lodipur Post Khas Distt.Shahjahanpur UP-244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 103

F.No. N-11013/4067/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajesh Kumar Saxena, **Advocate** Sh. Lt.SH.Radhey Shyam Saxena Moh~Suboshi Nagar Colony Near BSNC Tower Ke Pass, Distt. Shahjahanpur UP~242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 104

F.No. N-11013/4068/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Atul Kumar Pandey, **Advocate** Sh. Ram Chandra Pandey Moh-Anta Govind Bhawan Distt.Shahjahanpur UP-242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 105

F.No. N-11013/4069/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vishal Kumar Goyal, **Advocate** Sh. Satendra Kumar Goyal Mohalla-Nau Kuwan Road, Shamli tehsil Shamli Distt. Shamli UP-247776

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 106

F.No. N-11013/4070/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Arvind Kumar Dwivedi, Advocate Sh. Lt.Sh.Ramasrey Dwivedi 501/1 Behind Tehsil, Civil Lines Jhansi UP.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 107

F.No. N-11013/4071/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Uday Krishna Chaturvedi, **Advocate** Sh. Lt.Shanker Dubey S.No.3/1-1K, Nawalpur, Bhojubeer-Sindhora Road, Sheopur Varanasi UP-221003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 108

F.No. N-11013/4072/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajendra Kumar Mishra, **Advocate** Sh. Lt.J.N.Mishra 128/784, K Block Kidwai Nagar Kanpur UP-208011

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 109

F.No. N-11013/4073/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sanjiv Kumar Johri, **Advocate** Sh. Guru Saran lal Saxena VPO Yakutganj, Distt. Kanshiram Nagar, Kasganj~207245, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.11/29.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 110

F.No. N-11013/4074/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ajay Kumar, **Advocate** Sh. Lt.Sh.Radha Swami Saran Soti Near-84 Ghanta Mandir Kisol Moradabad UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 111

F.No. N-11013/4075/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Pal, **Advocate**Sh. Sri Ganga Ram
Vill- Adhakata Rabbani Begam Post- Dalal Nagar
Tehsil-Nawabganj Bareilly UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 112

F.No. N-11013/4076/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vijay Kumar Gupta, **Advocate** Sh. Lt.Sh.Ram Niwas Gupta Satyanagar, gali No-2 Gurudwara Road, Modinagar Distt.Ghaziabad UP-201204

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 113

F.No. N-11013/4077/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajesh Sharma, **Advocate** Sh. Shankar lal Sharma A-132, mahendra Enclave, Shiv Mandir Wali Gali, Ghaziabad UP-201001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 114

F.No. N-11013/4078/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mukul Kumar Aggarwal, **Advocate** Sh. Lt.Sh.Suresh Chand Aggarwal Vill.& Post Assora Hapur UP-245101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 115

F.No. N-11013/4079/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms. Helen Marc, **Advocate**Sh. Sh.I. Marc
B-20 G/2 Shalimar Gdn - Ext-II Sahibabad G2D U.P.-201005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 116

F.No. N-11013/4080/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Purushottam Narain Saxena, **Advocate** Sh. Babu Lal Saxena Village And Post Puliya Tehsil, Moth, District Jhansi U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 117

F.No. N-11013/4081/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Tarun Kumar Gangwar, **Advocate** Sh. Ganga Vishnu Gangwar Moh-Nizamganj Po.Tilhar Shahjahanpur UP-242307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 118

F.No. N-11013/4082/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shiv Kumar, **Advocate**Sh. Jagpal Singh
Village & Po. Kamruddin Nagar, Tehsil Budhana
Distt.Muzaffarnagar UP-251309

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 119

F.No. N-11013/4083/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dr.Anurag Goel, **Advocate** Sh. Er.Harish Chandra Goel Sahu Street, Bartan Bazar Moradabad UP-244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 120

F.No. N-11013/4084/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Virendra Kumar Sharma, **Advocate** Sh. Ram Das Sharma 543, Nai Basti Jhansi Tehsil & Distt. Jhansi UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 121

F.No. N-11013/4085/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ravi Kant Khare, **Advocate** Sh. Siya Ram Sharan Khare Vill+Post+Talour Tehsil Moh~Distt,Jhansi UP~ 284303

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 122

F.No. N-11013/4086/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sanjeev Kumar, **Advocate** Sh. Babu Ram Sharma Moh. Kisrol Behind Rnai Ka Phatak, Moradabad UP-244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 123

F.No. N-11013/4087/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Farazana, **Advocate** Sh. Wajid Ali Mohalla Kaziwara, Shamli Dist.Shamli UP-247776

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 124

F.No. N-11013/4088/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manoj Kumar Saxena, **Advocate** Sh. Lt.Hari Karan Lal Saxena Mo-Munnugang, Po Gola Gokaran Nath, Distt.Lakhimpur Kheri UP-262802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 125

F.No. N-11013/4089/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Santosh Kumar, **Advocate** Sh. Sh.Laxmi Narayan Dakhia Post Biloli Bazar Distt.Sitapur UP-261206

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 126

F.No. N-11013/4090/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Nishakant Tiwari, **Advocate** Sh. Late Sh. Shree Ram Tiwari C~116, Krishan Pura, Oil Mill Gate, Modinagar, Distt. Ghaziabad, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2011/01.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 127

F.No. N-11013/4091/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ajesh Kumar, **Advocate** Sh. Hari Sharan Lal Tehsil.Lodhipur, Ward No.3, Nagar & Janpad Shahjhanpur UP-242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 128

F.No. N-11013/4092/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Bhupendra Singh, **Advocate**Sh. Prem Pal Singh
Prem Sadan Matkota Old Tehsil Road, PostSikandra Rao Distt.Hathras UP-204215

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 129

F.No. N-11013/4093/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Virendra Singh Yadav, Advocate
Sh. Late Sh. Khedan Singh Yadav
Shev Pav Dhotari Post Dhotari Tahasil ~
Mahammodabad Dist Ghazipur, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 130

F.No. N-11013/4094/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mahesh Narayan Verma, **Advocate**Sh. Lt. None Shah verma
Panch Vihar Colony, Rajgarh, Jhansi Teh. &
Distt., U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 131

F.No. N-11013/4095/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Chandra Pal Singh, Advocate Sh. Sing Ram Singh 99, Chippi Tank, Meerut UP-250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 132

F.No. N-11013/4096/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Brij Kishor, **Advocate**Sh. Mewa lal
Mohalla-Saray Shekh Town/post safipur
Distt.Unnao UP-209871

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 133

F.No. N-11013/4097/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manoj Kumar Dixit, **Advocate** Sh. Uma Shanker Dixit Rajendra Nagar Karmer Road, Hathi Mandir Pass orai Distt. Jalaun UP_285001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 134

F.No. N-11013/4098/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Parshuram Singh, **Advocate**Sh. Budh Singh
Moh. Dharmnagari, Maujampur (Jaitra),
Dhampur, Nehtor Road, Dhampur, Bijnour, U.P.~
246761

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/01.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 135

F.No. N-11013/4099/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Surendra Prakash, Advocate Sh. Chaturi Prasad Sharma Moh-37, Jawarharpuri Budaun UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 136

F.No. N-11013/4100/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vishal Kumar, **Advocate**Sh. Madan Mohan
Lekh Pal Colony Town-Babrala Post- Babrala
Distt.Sambhal UP-243751

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 137

F.No. N-11013/4101/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vivek Rathi, **Advocate** Sh. Madan Murari lal Rathi Rathi gali, Moh-5, Bilsi Budaun UP-243633

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 138

F.No. N-11013/4102/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shyam Mohan, **Advocate**Sh. Gopal
Kalika Mvhal Lakhana Distt.Etawah UP~206127

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 139

F.No. N-11013/4103/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohd.Adnan, **Advocate**Sh. Mumtaz Ahmed
Vill+Post-Bhainsa Tehsil Mawana Distt.Meerut
UP-250401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 140

F.No. N-11013/4104/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rishi Pal Singh, **Advocate** Sh. Sh. Nathu Lal Mohhmad, Baksariya Pargana, Tehsil Firidpur, Dist. Bareli, U.P.-243503

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 141

F.No. N-11013/4105/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms. Snehlata Saxena, **Advocate** Sh. Chandra Prakash Saxena G-13, Naveen Nagar M.D.A., Moradabad, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/28.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 142

F.No. N-11013/4106/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anil Kumar Singh, **Advocate**Sh. Rampal Singh
Vill & Post-Gulariya Bhoopsingh Tehsil Puranpur
Distt. Pilibhit UP-242402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 143

F.No. N-11013/4107/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Devendra Kumar Pandey, **Advocate** Sh. Nandkishor Pandey Vill.& Post Meva Ram Nager Distt.Sitapur UP-261135

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 144

F.No. N-11013/4108/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Chhote Lal Sharma, **Advocate** Sh. Lt.Sh. Ram Charan Sharma Moh.Poorvi Lakhpera Mohamdi Kheri UP~ 262804

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 145

F.No. N-11013/4109/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Krishan Kumar Shukla, **Advocate** Sh. Om Prakash Shukla 65/50 A Moti Mohal Kanpur UP-208001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 146

F.No. N-11013/4110/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ishwar Dayal, **Advocate**Sh. Lt.Jagnnath Prasad
805-Yogendrapuri, Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 147

F.No. N-11013/4111/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sanjay Kumar, **Advocate**Sh. Om Prakash
Vill-Sohanjani Jatan Po-Alipur Kheri
Distt.Muzaffarnagar UP-251301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 148

F.No. N-11013/4112/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Arshan Khalid, **Advocate** Sh. Khalid hussain Siddiqui Mohalla Gwaltoli Hamirpur UP-210301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 149

F.No. N-11013/4113/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohd.Adil, **Advocate**Sh. Wajid Ali
Mohalla Qazipada Behind Rehmia Public School
Bijnor UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4114/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Arvind Kumar, **Advocate** Sh. Sh. Mahaveer Prasad 341-C, Agarsain Colony, Krishna Nagar, Shamli Distt.-247776, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 151

F.No. N-11013/4115/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Netrapal Singh, **Advocate**Sh. Satyaram Singh
Village & Post-Nahous (Bahjoi) Distt.Sambhal
UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 152

F.No. N-11013/4116/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Deepak Pradhan, Advocate Sh. Lt.K.A.Pradhan 226, Hundel Khel Shahjahanpur UP-242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4117/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajendra Prakash Tripathi, **Advocate** Sh. S.N.Tripathi House No.762, Sector-B, World Bank Colony, Barra Kanpur UP-208027

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 154

F.No. N-11013/4118/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dalveer Kaur, **Advocate**Sh. Vijay Pal Singh
House no-D-1/71 Ashiyana Colony MDA
Moradabad UP-244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 155

F.No. N-11013/4119/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajesh Sharma, **Advocate**Sh. Bharat Sharma
Mo.Anita Q.No.8 Near Dana Shah Miyan Ki
Mazar Distt.Shahjahanpur UP-242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4120/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vishvadev, **Advocate** Sh. Sh. Sunderpal H.No. 294, Sector-1, Gagan Vihar, Shamli Teh., Shamli Distt.-247776, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 157

F.No. N-11013/4121/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rakesh Kumar, **Advocate**Sh. Ramkumar Singh
Mo.Laxmi Nagar H.No.LIA-32 Linepar
Moradabad UP-244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 158

F.No. N-11013/4122/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dharmendra Kumar Sharma, **Advocate**Sh. Mahesh Dutt Sharma
Prem Nagar H.No.B~46 Line PAR Ramleela Road
P/S Manhola Moradabad UP~244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4123/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jay Ram, **Advocate** Sh. Chhakki Lal Village-Chakara, Post-Ghat-I, Ahchura, Tehsil -Mauranipur Distt, Jhansi UP-284204

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4124/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Qazi Shakeel Ahmad, **Advocate**Sh. Qazi Ziyauddin Ahmad
Mohalla-Lodipur Post-Office Zamania Town
Distt.-Ghazipur UP-232329

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 161

F.No. N-11013/4125/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Phool Singh, **Advocate**Sh. Lt.Heera Lal
Vill.Sonakpur Harthala Opp.Allahabad Bank Gali
Ex.Parsad Dalchand Sagar Moradabad UP244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4126/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sanjay Kumar, **Advocate**Sh. Lakshman Prasad
H.No.K-46/103-A, Hartirath, Varanasi UP221001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4127/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Himanshu Prakash Dubey, **Advocate** Sh. Sri Rajendra Dubey Vill.Post-Malikpura Distt. Ghazipur UP-233310

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 164

F.No. N-11013/4128/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Munshi Lal, **Advocate** Sh. Jugli Singh H.No.939 Vill.Rithani Po.Rithani Meerut UP-250103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 165

F.No. N-11013/4129/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohd.Javed, **Advocate** Sh. Shamin Ahmed H.No.912, Street No.3, Manzoor Nagar, Zaidi Farm, Meerut UP-250002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 166

F.No. N-11013/4130/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pramod Kumar, **Advocate**Sh. Sukhb ir Singh
Moh.Purvee Pachhala, Behind~DAV Public School
Town Budhana Tehsil Distt.Muzaffarnagar UP251309

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 167

F.No. N-11013/4131/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajendra Dev Bhatt, **Advocate** Sh. Madhav Singh Moh Post. Gupta Kasmi tehsil Okhi Main UP-246439

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 168

F.No. N-11013/4132/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Aditya Prakash Yadav, **Advocate**Sh. Lt.Sh.Nathu Ram Yadav
11, New Krishna Colony Kamlabad Barhauli
Sitaram Road Lucknow UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4133/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Arvind Kumar Singh, **Advocate**Sh. Sri Prabhunarayan Singh
H.No ~ 91 Mahadev Puram Colony P.O.
Kunraghat P.S. Cantt Distt. Gorakhpur ~ 273001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 170

F.No. N-11013/4134/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms. Shobha Singh, **Advocate**Sh. Sh. Harbendra Singh
15/281 Chili Int Fhatia Azam Khan Road Agra.
U.P. 282003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 171

F.No. N-11013/4135/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Amitabh Tiwari, **Advocate**Sh. Lt.Sh.Shyam Datt Tiwari
Mohalla Mishrana Mohan Bhawan House
No.2498 Lakhmipur Kheri UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 172

F.No. N-11013/4136/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jayprakash, **Advocate** Sh. Tilak Dhari 103/16, Colonel Ganj Kanpur UP-208001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 173

F.No. N-11013/4137/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Subhra Srivastav, **Advocate** Sh. Girija Shankar Lal Srivastava C~193, Gamma One, Gretaer Noida Distt.Gautam Budh Nagar UP-201310

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 174

F.No. N-11013/4138/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Tripurari Prasad Upadhyay, **Advocate**Sh. Nakchhed Ram Upadhyay
Vill-Bagahiya Nishchal, Post-Madhaipur
Distt.Gonda UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 175

F.No. N-11013/4139/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sudha Sharma, **Advocate**Sh. Ram Sewak Sharma
Teachers Colony Darikapuri Lakhimpur Kheri
UP-262701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 176

F.No. N-11013/4140/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manoj Kumar, **Advocate** Sh. Satyapal Sharma H.No.527, St.No.6, Saket Colony Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 177

F.No. N-11013/4141/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sanjay Kumar, **Advocate** Sh. Ram Pal Singh 709 Malik Bhagwan Sanjay Marg New Mandir Muzaffarnagar U.P. 281001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 178

F.No. N-11013/4142/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohammad Yahir, **Advocate**Sh. Shafiq Ahmad
Mohalla Mumtaz Husain Town Afjalgar TeshilDharmpur Distt.Bijor UP-246722

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 179

F.No. N-11013/4143/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Prakash, **Advocate**Sh. Babee Ram
Moh.Matani, near Tabacco Godown Sadar,
Shahjahanpur UP-242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4144/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Brij Kant Mishra, **Advocate** Sh. Shri Late.Laxman Mishra H.No.18/157 Patel Nagar Agra Road Aligarh UP-202001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 181

F.No. N-11013/4145/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajendra Kumar Sharma, **Advocate** Sh. Bhagwan Sahai Gyan Lok Colony Near Awas Vikas-1 Colony Bulandsahar UP-203001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4146/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Omkar Singh, **Advocate**Sh. Lt.Shivlal
Moh. Khushalpur Near Jyarat & Shivmandir City
& Distt.Moradabad UP-244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4147/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ravindra Kumar, **Advocate**Sh. Lt.Sh.Babu Ram
Vill- Bagerpur PO- Pakwara Distt.Moradabad
UP-244102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 184

F.No. N-11013/4148/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dinesh Kumar Shukla, **Advocate** Sh. Lt.Chhail Bihari H.no.49 Moh. Rajgarh lakhimpur Kheri UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 185

F.No. N-11013/4149/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anurag Mishra, **Advocate** Sh. Ashok Kumar Mishra 459- Karamchari Nagar Po.Izzatnagar Bareilly UP-2431222

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 186

F.No. N-11013/4150/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vijay Kumar, **Advocate** Sh. Deep Chand Verma Master Colony Iglas Aligarh UP-202124

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 187

F.No. N-11013/4151/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sudhir Kumar Sharma, **Advocate** Sh. Radha Mohan Sharma Akrabad Aligarh UP-202121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4152/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Nanrendra Nath Rai, **Advocate** Sh. Lt.Raghuvansh Rai Asthabhuji Colony, Shahri Gonda Ghazipur UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4153/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Babita Gupta, **Advocate** Sh. Om Prakash Gupta Chandra Shekhar nagar Colony, Rauza Ghazipur UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4154/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shyamvati, **Advocate** Sh. Manoj Kumar Village Barlajatt Thesil & Distt. Shamli ~ 247776

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 191

F.No. N-11013/4155/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Chandra Kant, **Advocate**Sh. P.Ram
Jan Adarsh Colony Near Tulasherpur Delapeer
Bye-Pass Link Road Po Izzatnagar Distt.Bareilly
UP-243124

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4156/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pradeep Kumar Rana, **Advocate** Sh. Shankar lal 365, Biharipur Karolan, Tehsil & Distt. Bareilly UP~243003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4157/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anil Kumar Sharma, **Advocate**Sh. Lt.Sh.Pooran Chand Sharma
Vill+Post Kured Tehsil Jewar Distt. G.B.Nagar
UP-203135

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 194

F.No. N-11013/4158/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Abhai Singh Bhatnagar, **Advocate** Sh. Pratap Singh Bhatnagar A-289/1, Rajendra Nagar Bareilly UP-243122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 195

F.No. N-11013/4159/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shripal Gangwar, **Advocate**Sh. Babu Ram Gangwar
Village Maseet Vali Nagar, Post Senthal, tehsil
Nawabganj, Distt.Bareilly UP-243406

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4160/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Indra Pal Yadav, **Advocate** Sh. Jageshwar Yadav Village Khadehijar Post Chhani Buju Reg Police Station Bewar Distt.Hamirpur UP-210501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 197

F.No. N-11013/4161/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Virendra Kumar Sharma, **Advocate**Sh. Harpal Singh Sharma
Tej Ram Pradhan Ki Dharam Shala Ke Peechhe
Dhamera Bus Stand Bulandshahar Po nayagaon
UP-203001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4162/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pawan Kumar Srivastava, **Advocate** Sh. Lt.Sh.Sharda Prasad Srivastava H.No.216-B New Mumfordganj Allahabad UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4163/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Nargis Jahan, **Advocate** Sh. Lt.Sh.Maqsood Ali Mohalla Sayed Wara Po.Ps.& Tehsil Nagina Bijnor UP~246762

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4164/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anjana Shukla, **Advocate**Sh. Sri.Narsingh Shukla
J/364, Beta-II, Greater Noida, Gautam Budh
Nagar UP-201310

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 201

F.No. N-11013/4165/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Seema Rani, **Advocate** Sh. Jagmohan Sagar H.No.318 Purwa Tahir Husain Ghanta Ghar Meerut UP-250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4166/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Akhilesh Kumar Mishra, **Advocate**Sh. Lt.Sh.Ambika Prasad Mishra
Village-Cheetpur Moori patti Post-Chek Bhadyan
PS-Rajesultanpur Distt. Ambedkarnagar UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4167/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Om Prakash, **Advocate** Sh. Lt.Sh.Nanwa Singh Virandavan Enclave Rawoli Road Near V.Timarpur Distt. Bijnor UP-246701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 204

F.No. N-11013/4168/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mukesh Kumar Verma, **Advocate** Sh. Anand Prakash Verma Katghar Machhuapura Distt. Moradabad UP-244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 205

F.No. N-11013/4169/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sunil Dutt Sharma, **Advocate** Sh. Lt.Sh.Jay Dutt Sharma Near Old Power House Adarsh Nagar Najiabad Bijonr UP-246763

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4170/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Avtar, **Advocate**Sh. Ram Kishor
H.No.655 Kirshna Puri Muzaffarnagar
UP_251002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 207

F.No. N-11013/4171/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mukesh Chandra Saxena, **Advocate** Sh. Prabhudayal Saxena H.No.4, Moh-Chaturbhuj, Aliganj Tehsil Aliganj Distt.Etah UP-207247

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4172/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sunil Datt Sharma, **Advocate** Sh. Late Sh. Babu Lal Sharma VPO Jarara (Khair), Aligarh, Distt. Aligarh-202138, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4173/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ajaypal Singh, **Advocate** Sh. Sh.Ramswaroop Singh Mo.Rishi Puram, Sahabad Road Bilari Moradabad UP~244411

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4174/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anil Prakash Bajpai, **Advocate** Sh. Lt.Mahesh Narain Bajpai 106/14 Gandhi Nagar Kanpur-12

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 211

F.No. N-11013/4175/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohammad Aslam, **Advocate**Sh. Ameer Khan
Moh. Idreesh Gang Hardoi P.O.Hardoi
Distt.Hardoi UP-241001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 212

F.No. N-11013/4176/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ramendra Kumar, **Advocate** Sh. Ram Sahey Vill.~ Raju Nagla Post.Etoa Dhurat Behri Bareilly UP~243201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 213

F.No. N-11013/4177/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Indrapal Singh, **Advocate**Sh. Lt.Sh.Nathuram Kaashyap
Nagla Manjh Po.Bamtapur Tehsil & PO. Karhal
Distt. Mainpuri UP-205001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.11 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 214

F.No. N-11013/4178/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Awez Naim Ansari, **Advocate** Sh. Naim Ullah Ansari Manjhgaon Purv, Kampil Distt.Farrukhabad UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 215

F.No. N-11013/4179/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vinod Kumar, **Advocate** Sh. Lt.Sh. Trilok Chand 356, Ramleela Tila Mimlana Road Ganeshpuri Gali No.2 Muzaffarnagar UP~251002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 216

F.No. N-11013/4180/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Nazim Husain, **Advocate**Sh. Shahid Husain
Vill.& Post-Barhaiya Sub-Post-Maigal Ganj Distt.
Lakhimpur Kheri UP-261505

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 217

F.No. N-11013/4181/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rangi Lal Katheriya, **Advocate** Sh. harma 117/522-A, Geeta Nagar 'O' Block Kanpur UP-208025

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 218

F.No. N-11013/4182/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajendra Singh, **Advocate**Sh. Ram Sharan
Village Almaspur Po.New Mandi, Distt.
Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 219

F.No. N-11013/4183/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mehar Chand Paul, **Advocate**Sh. Lt.Sh.Bhondu Mal
Flat No.414 C, Tower No.14, Gulmoher Green's
Loni Road, Mohan nagar Ghaziabad UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4184/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jai Prakash Sharma, **Advocate**Sh. Avdhesh Kumar Sharma
Village & Post Gaddavpur Manjhawa P/S Cantt.
Distt. Faizabad UP-224001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 221

F.No. N-11013/4185/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Phool Singh, **Advocate**Sh. Jangjeet Singh
Vill- Kolara Khurd Post Chittora Shamshabad
Distt.Agra UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4186/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Narendra Kumar Gaur, **Advocate** Sh. Lakhmichand Sharma VPO. Chandaus , Tehsil-Gabhana Dist. Aligarh UP-202132

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4187/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Laxmi Narayan, **Advocate** Sh. Lt.Sh. Prasadi Lal Vill. Bijasin, Post Rukumpur, Bareilly UP-243406

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 224

F.No. N-11013/4188/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Hari Om Goel, **Advocate** Sh. Daya Ram Goel H.No.60/567 Avadh Vihar Coloney Jansath Road Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4189/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Munendra Kumar Shishodia, **Advocate** Sh. Raj Pal Singh Village & Post~Bishara, Dist. G.B.Nagar UP~201008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 226

F.No. N-11013/4190/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jai Kumar, **Advocate**Sh. Sewa Ram Sharma
Baraut Road Near Minarva Takkies Budhana
Distt. Muzaffarnagar UP~5140/2004
Dt.14.08.04

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 227

F.No. N-11013/4191/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shah Nawaz Ahmad Khan, **Advocate** Sh. Lt.Sh.Abdul Bashir Khan Moh.Hatonda, Jalesar Town Distt.Etah UP~207302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4192/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Singh Gautam, Advocate Sh. Sardar Singh Patwan Gali, Kaimganj UP-209502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4193/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Raza Hasnain, **Advocate**Sh. Lt.Naimul Hasan
Moh.Sadar (East) Town & Po. Kunderki
Distt.Morababad UP-244413

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4194/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Azhar Abbas, **Advocate**Sh. Lt.Aqiqul Hasan
Moh.Sadar (East) Town & Po. Kunderki
Distt.Morababad UP-244413

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 231

F.No. N-11013/4195/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Lalit Kumar Jaiswal, **Advocate** Sh. Lt.Ramdular Jaiswal 716-A, Meerapur Allahabad UP-211006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4196/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Nagendra Bahadur Patel, **Advocate**Sh. Ram Sundar Patel
Village.Nawadani Post Mungrabadshahpur
Distt,Jaunpur UP-222202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4197/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Alka Dixit, **Advocate**Sh. Satish Dixit
8A-1 West Model Town Ghaziabad UP-201001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 234

F.No. N-11013/4198/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Gyanendra Pratap, **Advocate** Sh. Ram Kumar Verma Village & Post Pokhra Kalan Tehsil Mahmudabad Sitapur UP-225306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4199/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajkumar Chauhan, **Advocate**Sh. Harpal Singh
vill.& Post-Lambakhera Tehsil-Tanda Dist.
Rampur UP-244925

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4200/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jaiom Gangwar, **Advocate** Sh. Devendra Pal Gangwar Village & Post, Samdhana Tehsil Tilhar Distt. Shahjahanpur UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4201/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Nand Kishore Shukla, **Advocate**Sh. Lt.Sh.Radhey Shaym Shukla
Moh. Gokulpuri Garhi Road, Lakhimpur Kheri
UP-262701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 238

F.No. N-11013/4202/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sudhir Kumar Pandey, **Advocate** Sh. Luxumi Kant Pandey Tianga, Gopiganj Bhadohi UP-221303

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4203/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dharmendra Pratap Singh, **Advocate**Sh. Shree Raghunandan Singh
Vill-Balliya Post-Chaura Bager khet
Distt.Shahjahanpur UP-242227

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 240

F.No. N-11013/4204/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Devesh Kumar Gupta, **Advocate** Sh. Rampal Gupta Moh~Raytola Kasva, post Khutar Tehsil Powayan Distt.Shahjahanpur UP~242405

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 241

F.No. N-11013/4205/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Moti Singh, **Advocate**Sh. Jamuna Prasad
Village Aurangabad Post-Beehamau Tehsil
Nawabganj Bareilly UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 242

F.No. N-11013/4206/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Bhishma Arya, **Advocate** Sh. Amar Singh Arya Moh-Arya Nagar, Town Gajrola Distt.Amroha UP-244235

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4207/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Zameer Ahmad Khan, **Advocate** Sh. Shafique Ahmad Khan 3/1643, Som Tailor Wali Gali, Janak Nagar (Takiya)Sahranpur UP-247001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 244

F.No. N-11013/4208/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Alok Kumar Shukla, **Advocate** Sh. Satya Narain Shukla 79, Deen Dayal Nagar Kanpur UP-208002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 245

F.No. N-11013/4209/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Kapil Prasad Das, **Advocate** Sh. Lt.Sh.Iqbal Bahadur 263~B, Beharipur Civil Lines, Kishor Bazar Bareilly UP-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 246

F.No. N-11013/4210/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shriom Agnihotri, **Advocate** Sh. Lt.B.S.Agnihotri 89 HIG Ratanlal Nagar Kanpur UP-208022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 247

F.No. N-11013/4211/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Madan Lal, **Advocate**Sh. Hari Singh
Village+Post Asoura (Mohalla Peer Wala), tehsil
& Distt.Hapur UP-245101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 248

F.No. N-11013/4212/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohammad Irfan Qureshi, **Advocate** Sh. Abdul Latif Mohalla Kila Kona, Hapur Distt.UP-245101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4213/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ghulam Abbas, **Advocate**Sh. Ilyas Husain
Village & Po. Bhanera P.S.Kiratpur Tehsil
Najiabad Distt.Bijnor UP-246731

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4214/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate**Sh. Lt.Sh.Kunj Bihari lal
Brij Bihar Colony, Near Behind Shekhar Hospital
Ps.Kotwal Shahjahanpur UP-242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 251

F.No. N-11013/4215/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vijendra Pal Singh, **Advocate** Sh. Lt.Sh.Asa Ram Ward No.3, Bhagwanpuri Nagar Panchyat Daurala meerut UP-250221

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 252

F.No. N-11013/4216/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Harpal Singh, **Advocate** Sh. Lt.Sh.Man Singh H.no.449, Sarwat Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4217/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajeev Kumar Gangwar, **Advocate** Sh. Satya Prakash Gangwar Vill.& Post.Ahamdabad Distt.Bareilly UP-262407

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 254

F.No. N-11013/4218/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Krishan Kumar Choubey, **Advocate**Sh. Rameskbal Choubey
A-7, Staff Qurter Shashtri Nagar Meertu UP250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 255

F.No. N-11013/4219/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms.Savita Agarwal, **Advocate** Sh. Vinod Kumar Agarwal A-348, Ganga Nagar Divinder Road Meerut UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 256

F.No. N-11013/4220/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ajay Sharma, **Advocate** Sh. Ganshi Lal Sharma H.No.14 Indranagar II Bharampuri Meerut UP-250002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 257

F.No. N-11013/4221/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Satveer Singh, Advocate
Sh. Ganga Sahai
10, Kailashwati Trust Modipuram Meerut UP250110

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4222/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shyam Manohar Verma, **Advocate** Sh. lt.Hirday Shankar Verma Shyamasha 8A, Kirti Nagar Bareilly UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4223/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Alok Shankhdhar, **Advocate** Sh. Lt.R.N.Shankhdhar 77~Kasgaran Bareilly UP-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4224/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Surendra Kumar, **Advocate** Sh. Lt.Sh.Ram Chandra Sharma H.No.360, Mohalla Kot, Sunaram Wali Gali Old City Bareilly UP-243005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 261

F.No. N-11013/4225/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sunita Gupta, **Advocate** Sh. Saurabh Rastogi Mohalla Mahajanan Opp.Bada Jain Mandir, Town & Post Kiratpur Distt. Bijnor UP-246731

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4226/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajesh Giri, **Advocate** Sh. Chandra Dutt Giri Mohalla Tirath Gola Gokaran Nath Distt. Kheri Lakhimpur Kheri UP-262802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4227/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Chander Bhan Sharma, **Advocate** Sh. Lt.Sh.Tirkha Ram Sharma 103, Near Masjid Razapur, PS Kavi Nagar, Distt. Ghaziabad UP-201002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 264

F.No. N-11013/4228/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Girwar Singh, **Advocate**Sh. Lt.SH.Sewa Ram
Harungala, Post MJP Rohilkhand University
Bareilly UP_243006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 265

F.No. N-11013/4229/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Gyanendra Singh Yadav, **Advocate** Sh. Lt.Sh.Gulab Singh Yadav Mohalla-Jai Jai Ram Ahirpada Kasganj UP-207123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4230/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms.Mamta Jaiswal, **Advocate** Sh. Ram Kumar Jaiswal H.No.130 Sadar Gola Bazar Cantt Bareilly UP-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 267

F.No. N-11013/4231/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Adhir Kumar Sharma, **Advocate**Sh. Lt.Sh.Radha Mohan Sharma
Dhauri Waligali Main Market Akrabad
Distt.Aligarh-202121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 268

F.No. N-11013/4232/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Yogendra Kumar, **Advocate** Sh. Mamchand Vill & Post-Johri Distt.Baghpat UP-250345

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4233/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jagdish Prasad, **Advocate**Sh. Hori Lal
Village Dandiya Safdar Ali, Post-Bhadpura
Pargana-Nawabganj Distt.Bareilly UP-262406

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 270

F.No. N-11013/4234/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shanker Myai Dwivedi, **Advocate** Sh. Vijai Kumar Dwivedi Vill.Post Saiempur UP-2009402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 271

F.No. N-11013/4235/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Satya Pal, **Advocate**Sh. Sri Mishri lal
Vill-Husainpur Kabra Po-Batalaiya
Distt.Shahjahanpur UP-242301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 272

F.No. N-11013/4236/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Chandra Shekhar Verma, **Advocate** Sh. Shree Munshilal Village Kantalla Post Runi Distt.Farrukhabad UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4237/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Narendra Kumar, **Advocate** Sh. Jal Singh Moh.Thakur Dwara H.No.14/97 Baghpat UP-250609

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 274

F.No. N-11013/4238/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rohitash Sharma, **Advocate**Sh. K.G.Sharma
51, Bohre Nagar Bhuteshwar Road Po. Krishna
Nagar Mathura UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 275

F.No. N-11013/4239/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Autar verma, **Advocate** Sh. Lt.Sh. Mulayam Singh Moh.Barhpur Post Barhpur Distt.Farrukhabad UP-209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 276

F.No. N-11013/4240/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pramod Kumar, **Advocate**Sh. Late Hari Dayal
Mohalla Parwaripura Mauranipur Tehsil
mauranipur Distt. Jhansi U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 277

F.No. N-11013/4241/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Deepak Kumar, **Advocate**Sh. Ramchandra
House No.26 New Colony Hodhipur
Distt.Shahjahnpur UP-242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 278

F.No. N-11013/4242/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajendra Prasad Yadav, **Advocate** Sh. It.Sh.Jai Nath Yadav 5A 19/46 K-E Daniyalpur, Ashok Nagar Colony Varanasi UP-221007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 279

F.No. N-11013/4243/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Radhey Shyam Gupta, **Advocate** Sh. Lt.Dwarka Prasad H.No.1212/2 Shastri Nagar Meerut UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4244/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Amar Pal Singh, Advocate Sh. Charan Jeet Singh Ujhani Railway Road Budaun UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 281

F.No. N-11013/4245/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Brijesh Chandra Sharma, **Advocate** Sh. Kailash Chandra Sharma Moh-Brahmpur Distt.Budaun UP-243601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4246/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Amit Kumar Tripathi, **Advocate**Sh. Ram Niwas Tripathi
486-B, Srirampuram Mohaddhipur PostKunaraghat Distt. Gorakhpur UP-273008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4247/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pawan Arora, **Advocate**Sh. Lt.bhagwan Das Arora
26-A, Awas Vikas Tagore Nagar pilibhit UP262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 284

F.No. N-11013/4248/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jitendra Kumar Tomer, **Advocate**Sh. Mahipal Singh
Village Behra Assa Tehsil Jansath
Distt.Muzaffarnagar UP-251314

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 285

F.No. N-11013/4249/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Raj Kumar Verma, **Advocate** Sh. Charan Lal Verma Sector-16 MIG 47, Sikandra Agra UP-282007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4250/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Asharfi Lal Shami, **Advocate** Sh. Late Sh. Ram Swaroop Shami 15/27, Charsoo Gate, Ghatia, Azam Khan, Agra-282003, U.P.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.10/03.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4251/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ajay Kumar, **Advocate** Sh. Lt.Laxmi Chandra Rajvanshi H.no.421 B, 14 Nai Basti Neer Geeta School Bijnor Distt.bijnor UP-246701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4252/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Subhash Chandra Singh, **Advocate**Sh. Radhey Shyam Singh
H.No.B-31/38, Bhogabir, Sankat Mochan
Varanasi UP-221005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4253/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dharmendra Singh, **Advocate**Sh. Ram Bharosey Singh
Moh.Ekta Colony Near G.G.K.Line Par
Moradabad UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4254/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Suraj Pal, **Advocate** Sh. Lt.Chokhey Lal Phool Bagh, Qilla Chhawni, Rampur Road Bareilly UP-243003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 291

F.No. N-11013/4255/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Yogesh Kumar, **Advocate** Sh. Mahaveer Singh Vill.Lisora Po.Kahtauli Distt.Muzaffarnagar UP-251201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 292

F.No. N-11013/4256/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pradeep kumar Saxena, **Advocate** Sh. Kambod Baboo Saxena I-531 Govind Puram Ghaziabad UP-201013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4257/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Chandra Prakash Gupta, **Advocate** Sh. Lt.Badashah Lal 114, Siddharatha Nagar Hartmann Road Bareilly UP~243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 294

F.No. N-11013/4258/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Arvind Kumar Verma, **Advocate**Sh. Durga Prasad Verma
1/234, Gali No.3 Keshav Nagar Near Surendra
Nagar Pani ki Tanki Aligarh UP~202001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 295

F.No. N-11013/4259/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sandeep Daga, **Advocate**Sh. Surendra Kumar
Main Market Meeranpur Tehsil Jansath
Distt.Muzaffarnagar UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4260/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Narayan Pathak, **Advocate** Sh. Krishna Narayan Pathak Vill-Datavli, Po. Datavli Distt.Gonda UP-271302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4261/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manju Chaudhary, **Advocate** Sh. Vinod Kumar 6, Kevalpuri Sarvat Road, Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4262/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jai Prakash Tiwari, **Advocate**Sh. Jagdish Prasad Tiwari
Village, Devariya Post Baraunsa Tehsil
Jaisinghpur Distt.Sultanpur UP-228120

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4263/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ashok Kumar Tiwari, **Advocate**Sh. Jagdish Prasad Tiwari
Village, Devariya Post Baraunsa Tehsil
Jaisinghpur Distt.Sultanpur UP-228120

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4264/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mahesh Chandra, **Advocate** Sh. Lt.Sh.Jagan Lal 3/8 I.T.R.Colony C.B>Ganj Bareilly UP-243502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 301

F.No. N-11013/4265/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vinod Kumar, **Advocate** Sh. Lt.Sh.Sugreev Singh H.No.37/39 Luharon ISI Vagechi Idgah Nam Nair Choraha Agra UP-282001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4266/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Chander Mohan Sharma, **Advocate** Sh. Lt.Shyam Lal Sharma 255, Civil Court Compound Ghaziabad UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4267/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Surendra Pal Singh, **Advocate**Sh. Nand Ram
Vill. Jyora Makrandpur PO.Nawabganj,
Distt.Bareilly UP-263406

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 304

F.No. N-11013/4268/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Gopal Swaroop Omar, **Advocate**Sh. Sri Radhey Lal Omar
College Road, Town & Post Rura Distt.Kanpur
Dehat UP-209303

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4269/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajiv Kumar Gupta, **Advocate** Sh. Lt.Sh.Har Kishor Gupta Flat No.705, Tower-3, Panchsheel Prime Rose Hapur Road Ghaziabad UP-201015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4270/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ramesh Singh, **Advocate**Sh. Lt.Akbal Narain Singh
Vill.& Po.Bhishanpur Seuripuri Varanasi UP221403

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4271/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajeeve Kumar Srivastava, **Advocate** Sh. Lt.Rama Shanker Mohalla Karaudiya Near Police Line Sultanpur UP-228001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4272/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Surendra Chandra Tripathi, **Advocate** Sh. Lt.Kamal Nayan Tripathi 926, Civil Line Sita Kund Sultanpur UP-228001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4273/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dheeraj Kumar, **Advocate**Sh. Vishwambar Singh
H.No.782, Vill Bhadurgarh tehsil
Garhmukteshwar Distt.Hapur UP-245208

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 310

F.No. N-11013/4274/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mantveer Singh, Advocate Sh. Rama Nand Singh Flat No.C-49/1C, Street No.19, Hindan Vihar Barola Sector-49, Gautam Budh nagar Distt.UP-201301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 311

F.No. N-11013/4275/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sanjay Singh Kotiyar, **Advocate**Sh. Atar Singh Kotiyar
New Colony Bholapur Fatehgarh Farrukhabad
UP-209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 312

F.No. N-11013/4276/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sunil Kumar, **Advocate** Sh. Shambhoo Dayal Asha Sadan Marwari Street Kaithal Gate Chanduasi Distt.Sambhal UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4277/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Suyash Kumar Mishra, **Advocate**Sh. Shiv Bhagwan Mishra
129, Mishra Bhwan Nai Basti Nee-Hera lal
Dharamshala Lakhimpur Kheri UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 314

F.No. N-11013/4278/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Uday Veer Singh, **Advocate** Sh. Tej Pal Singh Kutbi Post-Kutba Distt.Distt.Muzaffarnagar UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 315

F.No. N-11013/4279/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Yatendra Kumar Sharma, **Advocate**Sh. Bharat Lal Sharma
III E,7/10, Nehru Nagar Near Former Mayor
Residence Ghaziabad UP-201001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 316

F.No. N-11013/4280/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manoj Lodhi, **Advocate** Sh. Lt.G.S.Lodhi 713 Kamal Singh Colony 1 Station Jhansi tehsil & Distt.Jhansi UP~284003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 317

F.No. N-11013/4281/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Kaushal Kumar, **Advocate** Sh. Lt.Sh.Satya Prakash Geeta Colony Station Road, Chandausi Distt. Sambhal UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 318

F.No. N-11013/4282/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rahul, **Advocate**Sh. Lakhpat Singh Verma
105, Jagannath Puri, Shivaji Road Meerut UP250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4283/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohd.Rafiq Khan, **Advocate** Sh. Jumman khan 72, New 91 Saraijama Maszid City, Tehsil Distt. Jhansi UP-284001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4284/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate** Sh. Lt.Sh.Ram Sunderlal Srivastava Gali No.21, Adarsh Nagar Po.Razajn Distt.Shahjahanpur UP-242306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4285/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajesh Kumar Agarwal, **Advocate** Sh. Lt.SH.Ramesh Chandra Garg 31, Dev Vihar, Ashapuram Stadium Road Bareilly UP~243122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4286/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shiv Hari, **Advocate** Sh. Lt.Sh. Munshi Lal 186-B, Chahbai Bareilly UP-243001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4287/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Uma Shankar Katiyar, **Advocate** Sh. Lt.Sh.Madan Lal Katiyar 5/401 Awas Vikas Colony Lohia Puram Badpur Farrukhabad UP-209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 324

F.No. N-11013/4288/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Alim Khan, **Advocate** Sh. Arif Khan 26/6 Site No.1 Kidwai Nagar UP-208011

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4289/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Satish Chandra, **Advocate** Sh. Shambhu Singh Tehsil Nakur Distt.Sharanpur UP-247342

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4290/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Kirtar Shukla, **Advocate** Sh. Bindeshwari Prasad Shukla Vill. Lawa Tapara Post Madhawpur Distt.Gonda UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4291/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anil Kumar, **Advocate** Sh. Bankey Lal Yadav Vill & Post Meerpur Lakhimpur Kheri UP-262701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4292/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ganga Ram Mishra, **Advocate** Sh. Saboori Prasad Mishra Vill Baravan Harhun Post Dikauli Distt.Shrabasti UP-271804

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4293/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ankur Prakash, **Advocate** Sh. Lt.Sh.Ashok Kumar Sharma 82/4, Jagrati Vihar P.S.Medical Post Medical Distt.Meerut UP-250004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4294/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shiv Kumar Arora, **Advocate**Sh. Lt.Sh.Pannalal Ji Arora
Arora Niwas Sewaram Street Najibabad
Distt.bijnor UP-246763

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 331

F.No. N-11013/4295/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mahesh Chand Bansal, **Advocate** Sh. Lt.SH.Jagmohan Q~151, Pallav Puram 2nd Meerut UP~250110

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4296/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jabar Singh, **Advocate**Sh. Raghunath Singh
H.No.131/6, Radha Nagar I Bulandshajr
UP_203001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4297/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vineet Kumar Saxena, **Advocate** Sh. Raj Bahadur Vill+Post-Bhatasa Kaimganj UP-207502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 334

F.No. N-11013/4298/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Lalita Singh, **Advocate** Sh. Ved Pal Singh 27, Lane No.17, Subhash Nagar Gandhi Colony Muzaffarnagar UP~251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4299/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Suresh Kumar Sharma, **Advocate**Sh. Lt.SH. Duli Chand Sharma
Second-C-102, Nehru Nagar Ghaziabad
Distt.UP-201001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4300/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Karunesh Pathak, **Advocate**Sh. Kamla Prasad Pathak
Vill. Laxmanpur Post-Kadipur Distt.Sultanpur
UP-228145

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4301/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Uttam Kumar Upadhyay, **Advocate**Sh. Harsu Prasad Upadhyay
Vill. & Post-Narayanpur Tehsil-Kadipur
Distt.Sultanpur UP-228161

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4302/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Satyavir Singh Tyagi, **Advocate** Sh. Pravin Singh Near Head Post Officer Bijnor UP-246701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4303/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Nizamuddin, **Advocate** Sh. Gulam Rabbani Village Udaypur Post America Pilibhit UP-262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 340

F.No. N-11013/4304/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Parash Nath Upadhyay, **Advocate**Sh. Lt.Khardoor Upadhyay
Vill+Post Reotipur Patti Tajmal Rai
Distt.Ghazipur UP-232328

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 341

F.No. N-11013/4305/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Prakash Chandra Singh, **Advocate** Sh. Lt.Sh.Paras Nath Singh Mohalla Sikanderpur Ghazipur UP-233001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 342

F.No. N-11013/4306/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Munna Singh Yadav, **Advocate** Sh. Purnwasi Yadav Badawali Kodari Po.Kodari Po.Mapdah Distt.Ghazipur UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 343

F.No. N-11013/4307/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Suresh Chandra Pandey, **Advocate** Sh. Raj Narian Pandey H.No.89, Shanti Bhawan Mahubag Ghazipur UP-233001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 344

F.No. N-11013/4308/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ajeet Kumar, **Advocate** Sh. Lt.Sh.Pyarey Lal H.No.A-262, Shradha Puri Phase-II. Meerut UP-250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 345

F.No. N-11013/4309/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manoj Kumar Agarawl, **Advocate** Sh. Ram Prakash 195, Police Street, Meerut Cantt UP-250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 346

F.No. N-11013/4310/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mrs.Vimlesh Singh Rawal, Advocate
Sh. Yatendra Singh Rawal
Village & Post Dhoom, Manikpur Dadri
Distt.Gautam Budh Nagar UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 347

F.No. N-11013/4311/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Savita Devi, **Advocate** Sh. Ramjeet Nishad 85/48 Salori Po Teliyarganj Distt. Allahabad UP-211004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4312/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shivendra Pathak, Advocate Sh. Lt.Dr. Balji Pathak J.6/7-B, Jaitpura Varanasi UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 349

F.No. N-11013/4313/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sunit Verma, **Advocate** Sh. Subhash Chandra Verma House No.42, Veer Sawarkar Nagar Delapeer Bypass Road Bareilly UP-243122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4314/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ravi Shanker Kaushik, **Advocate** Sh. Shiv Shanker Sharma Shanti Kunj Near Hanuman Murti Mandir Ka Mangla Agra Road Aligarh UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 351

F.No. N-11013/4315/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anurag Singhal, **Advocate** Sh. Vinod Kumar Singal R-11/112, Raj nagar, Ghaziabad UP-201002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4316/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajeev Rajvanshi, **Advocate** Sh. Vidya Sagar Rajvanshi House No.119, Vijay Colony, Near New Awas Vikas Colony Saharanpur UP-247001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4317/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Devendra Kumar Sharma, **Advocate** Sh. R.L.Sharma Vill- Chandra Nagar Chhati Kara Mathura UP-281001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 354

F.No. N-11013/4318/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Surendra Pal Singh, **Advocate**Sh. Lt.Sh.Ratan Singh
Street Hammer Town & Po. Chhata Distt.mathura
UP-281401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 355

F.No. N-11013/4319/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rakesh Kumar Shakya, **Advocate**Sh. Dwarika Prasad Shakya
H.No.1/471 Awas Vikas Post Badpur
Distt.Farrukhabad UP-209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4320/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vivek Kumar Pandey, **Advocate**Sh. Ram Kumar Pandey
Village & Post Unehagaon tehsil Shahabad
Distt.Rampur UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 357

F.No. N-11013/4321/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Narendra, **Advocate**Sh. Lt.SH.Ram Prasad
Vill.Dengurpur Post-Shehra Mow Shoith The
Sadar Distt.Shahjahanpur UP-242001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 358

F.No. N-11013/4322/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Munni Devi, **Advocate** Sh. Kanhiya Singh Mohalla Ban Bata Gang Moradabad UP-244001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4323/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Nishchal Kumar, **Advocate** Sh. Rajendra Gopal Raizada Near Do.S.K.Gupta Saron Gate Kasganj UP-207123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4324/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sanjay Kumar Singh, **Advocate**Sh. Ram Dawan Singh
Village Barwar Post Kacin Kuhrd
Distt.Maharajganj UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4325/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mrs.Anjilla Verma, **Advocate** Sh. Y.N.Mallah 31, Safipur-II, Bengali Colony Harjinder Nagar Kanpur UP-208007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4326/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Umesh Pratap Singh, **Advocate** Sh. Sheel Bhadra Singh H.No.363 Mohalla Bargoan Gonda Distt.Gonda UP-271002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4327/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vijay kant Dixit, **Advocate**Sh. Ganesh Shanker Dixit
Vill.+Post Bannapur Mazra Varanpur Kanpur
Distt.Dehat UP~209204

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 364

F.No. N-11013/4328/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mahesh Prasad Sahu, **Advocate** Sh. Lt.Sh.Lallu Prasad Sahu Bangali Muhal, Ramedi City Hamirpur PS.Hamirpur Distt.Hamirpur UP-210301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 365

F.No. N-11013/4329/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Praveen Kumar, **Advocate**Sh. Chand Singh
Vill Garhi Bahadurpur Po.Shahpur
Distt.Muzaffarnagar UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 366

F.No. N-11013/4330/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dhirender Kumar, **Advocate**Sh. Gulab Singh
Mohalla-Azadnagar Town+Post Banar
Distt.Shamli UP-247776

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4331/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vinay Kant Sharma, **Advocate** Sh. Kalyan Dutt Sharma 232, Dwarika Puri Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4332/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manju Singh, **Advocate** Sh. Triveni Sahai Singh 124/51 E Block Govind Nagar Kanpur nagar UP-208006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4333/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shashi Kamal, **Advocate**Sh. Lt.Munni
S 8/119, A-2, Sudhakar Road Khajuri P/O Cantt
Distt.Varanasi UP_221002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4334/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manoj Kumar Singh, **Advocate** Sh. Shyam Singh Rahman Para Po.Chhata Mathura UP-281401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 371

F.No. N-11013/4335/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Nisar Ahamad, **Advocate** Sh. Hashmat Ullah Ahamad Nagar Po.Ahamad Nagar Distt.Kheri Lakhimpur UP-262802

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4336/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajeev Kumar, **Advocate**Sh. Acharya Bandhu
Town+Po. Sisauli Near Post Office
Distt.Muzaffarnagar UP-251319

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4337/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Radhey Shyam Mishra, **Advocate** Sh. Janardan Prasad Mishra Vill. Khohanpur Post Khojanpur Tarabganj Distt.Gonda UP-271403

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 374

F.No. N-11013/4338/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Inamul Haq, **Advocate**Sh. Abdul Haq
Mohalla-Kalalan Near Chhanga Wala Chowk
Nagina Tehsil Nagina Distt.Bijnor UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 375

F.No. N-11013/4339/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pankaj Kumar Sharma, **Advocate** Sh. Ram Chandra Sharma Vill.Parsia Post Pervej Nagar Tehsil Bisauli Budaun UP-243720

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4340/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jai Bhagwan Singh, **Advocate**Sh. Lt.Sh. Udai Ram Singh
2/1233, Vaidji Wali Gali Moh- Satha
Bulandshahr UP-203001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4341/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Smt.Kamla Singh, **Advocate**Sh. Jagdish Singh
Moh- Sahukara Puranpur Distt.Pilibhit UP262122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4342/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manish Kumar Singh, **Advocate**Sh. Lallan Singh
Vill. Adar Post Vidiya Bhawan Naraiyenpur
Distt.Balia UP-277213

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4343/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Gopal Jee Mishra, **Advocate** Sh. Lt.Sh. Hridya Nand Mishra Vill+ Post Bansdih Distt.Balia UP~277202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4344/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dhirendra Singh, **Advocate**Sh. Horam Singh
Village-Saidpur Post Bachhraun Tehsil Dhanaura
Distt.Amroha UP-244225

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 381

F.No. N-11013/4345/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vivek Singh, **Advocate**Sh. Jasram Singh
Village Darbar Post Chandpur Distt.Bijnor UP246725

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4346/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Prasadi lal, **Advocate** Sh. Lt.SH.Hem Raj T ehsil & Post Milak Distt.Rampur UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4347/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Chakraveer Singh Chauhan, **Advocate** Sh. Mahaveer Singh Chauahn Near Ramleela Ground Fatehganj West Bareilly UP-243501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 384

F.No. N-11013/4348/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Samaliya, **Advocate** Sh. Shri Kishan Vill.Post-Maharana tehsil Chhatta Distt.Mathura UP-281405

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4349/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shailesh Srivastava, **Advocate**Sh. Yogendra Prasad Srivastava
116/459 Plot No.86, Anand Nagar Rawatpur
Gaon Kanpur UP-208019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4350/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Paras Nath, **Advocate**Sh. Shiv Charan
Vill-Rasheed Garh Po. Thana Bhawan
Distt.Shamli UP-247777

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4351/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms.Neelam Rani, **Advocate** Sh. Ram Charan Sharma Gali No.9, Vermapark gandhi Colony Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4352/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dharam Narayan Sharma, **Advocate** Sh. Lt.SH. H.L.Sharma Hazari Bhawan Ward No.1, Nagar Panchayat Basharat Ganj Bareilly UP-243302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4353/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Kailash Chandra Srivastava, **Advocate**Sh. Lt.G.S.Srivastava
31, Vimla Bhawan, C.P.Mission Compound
Jhansi Tehsil & Distt.Jhansi UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4354/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ashok Kumar Tiwari, **Advocate**Sh. Lt.Narsingh Swaroop Tiwari
270/1, Nai Basti, Jhansi Tehsil & Distt. Jhansi UP284001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 391

F.No. N-11013/4355/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Swaroop, **Advocate**Sh. Lt.Bhagwan Das
153, Nayapura Inside Unnai Gate, Jhansi tehsil & Distt.UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4356/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Brijesh Kumar Pathak, **Advocate**Sh. Kalikaprasad Pathak
Behind Heas Post Office Colony Lahripuram Civil
Line Gonda UP-271001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4357/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Smt.Sunita Devi Rawat, **Advocate**Sh. Jaipal Singh
H.No.416, Indira Colony Servat Road
Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 394

F.No. N-11013/4358/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vivek Kumar Tripathi, **Advocate** Sh. Ram Kishore Tripathi Vill.Anjeri Tehsil Garautha Distt, Jhansi UP=

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 395

F.No. N-11013/4359/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sudhir Kumar, **Advocate**Sh. Shripal Singh
Vill-Deendayalpur Post Budhansi Police Station
Harduganj Distt.Aligarh UP-202125

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4360/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Avtar Singh, **Advocate** Sh. Lt.Natthoo Singh Yadav Vill. Dilra Raipur Akka Raipur Po. Akka Dilari Distt.Moradabad UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4361/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sandeep Kumar Sharma, **Advocate** Sh. Raghubeer Sharma H.No.819/74, Uttari Rampuri Muzaffarnagar UP~251002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4362/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms.Anju Gupta, **Advocate** Sh. Raj Kumar Gupta H.no.679, Panchsheel Colony Muzaffarnagar UP-251002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4363/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Lalit Mohan, **Advocate** Sh. Birendra Singh Chaudhary 3/283, 36-A, M.G.Road Dhakran Crossing Agra UP-282010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4364/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohammed Arif Khan, **Advocate** Sh. Lt.Sh.Jameel Khan 69/1, Itwar Ganj Jhansi tehsil & Distt.Jhansi UP-284002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 401

F.No. N-11013/4365/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Avinash Pratap Singh, **Advocate**Sh. Shiv Pal Singh
16, Sudamapuri Post Adooki Mathura UP281006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 402

F.No. N-11013/4366/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shiv Pal Singh, **Advocate** Sh. Lt.Sh. Dhan Pat Singh Sudamapuri Po.Adooki M.R.Nagar Mathura UP-281006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 403

F.No. N-11013/4367/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rahul Sharma, **Advocate** Sh. Santsh Kumar Sharma 67, Bagh Kesho Dass Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 404

F.No. N-11013/4368/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jai Shankar Mishra, **Advocate** Sh. Lt.Rajpati Mishra Village & Post Shudnipur Distt.Jaunpur UP-222161

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 405

F.No. N-11013/4369/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mohammad Arif, **Advocate**Sh. Rashid Ahmad
Mohalla Husainpura Sheeshmahal Town Jansath
Distt.Muzaffarnagar UP-251314

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 406

F.No. N-11013/4370/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Pal Singh, **Advocate** Sh. Lt.SH.Chhabi Nath Vill. Golkunda Majhra Dhaneli East Post & Tehsil Milak Distt.Rampur UP-244701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 407

F.No. N-11013/4371/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms.Meena Gupta, **Advocate** Sh. Suresh Chandera Saruan Puri Tehsil Puranpuri Distt.Pilibhit UP-262122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 408

F.No. N-11013/4372/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sudesh Singh Chauhan, **Advocate** Sh. Ram Pal Singh Chauhan Mohalla Chowk P.S. Puranpur Distt.Pilibhit UP-262122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4373/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shripal Singh, **Advocate**Sh. Lt.Sh.Puttu Singh
Vasundhra Colony, Vill, Pakadiya Naugawan
Tehsil & Distt.Pilibhit UP-262001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 410

F.No. N-11013/4374/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jagdish Singh, **Advocate** Sh. Babu Singh Moh- Sahukara Puranpur Pilibhit UP-262122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 411

F.No. N-11013/4375/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Narayan Dixit, Advocate Sh. Rameshwar Dayal Dixit Near of Jungleshwas Bageechi Hathras Junction Hathras UP-204102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 412

F.No. N-11013/4376/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Suresh Chandra Verma, **Advocate** Sh. Bhogi Ram 39, Rahul Vihar Dayal Bagh Agra UP-282005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 413

F.No. N-11013/4377/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms.Pushpa Gupta, **Advocate** Sh. Rajendra Kumar Gupta H.No.2216/13, Behind of Musuiam Gupta Kunj Damernagar Mathura UP~281001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 414

F.No. N-11013/4378/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajendra Pratap Chhibber, **Advocate** Sh. Lt.Sh.Kul Ram Chhibber R-15/27, Raj Nagar Ghaziabad UP-201001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 415

F.No. N-11013/4379/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Bharat Kumar, Advocate
Sh. Lt.Ram Bharosay Lal Poothia
Moh. Rajdwara Gali Central bank of India Tehsil
Sadar Head Office Distt.Rampur UP-244901

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 416

F.No. N-11013/4380/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Singh Pal, **Advocate** Sh. Lt.Sohan Lal Pal H.No.486, Bewar Road Bholepur fatehgarh UP-209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 417

F.No. N-11013/4381/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vikas Kumar Lavkush, **Advocate**Sh. Radhey Shyam Lavkush
Mohalla-Society Town-Dhanaura Tehsil
Dhanaura Distt.Amroha UP-244231

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 418

F.No. N-11013/4382/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajeev Sharma, **Advocate**Sh. Lt.Sh.Shiv Kumar Sharma
Moh. Holiwala Near Mathura Vashiya
Dharamshala Hasanpur Distt.Amroha UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 419

F.No. N-11013/4383/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Balvir Singh Rajput, **Advocate**Sh. Mahavir Singh Rajput
Mohalla Dharam Nagar Behind T.B.Hospital
Etawah UP-206001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4384/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Naresh Chakravarti, **Advocate** Sh. Ganga Prasad Mo~104, Babar Ali Khera Kasba & Post Safipur Distt.Unnao UP~209871

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 421

F.No. N-11013/4385/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Zufiqar Ali, **Advocate**Sh. Ganga Prasad
Ward Nasirabad~9, Town & Post Umri Kalan
Tehsil & P.S Kanth Distt.Moradabd UP~244220

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 422

F.No. N-11013/4386/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Amar Nath, **Advocate** Sh. Murali Dhar Vill. Tenduakazi Post-Bhilampur Tehsil Kadipur Distt.Sultanpur UP-228131

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 423

F.No. N-11013/4387/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Neeraj Prasad Dixit, **Advocate** Sh. Lt.Nirmal Pd.Dixit 20, HIG KDA Colony Barra-2 Kanpur UP-208027

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 424

F.No. N-11013/4388/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Hari Ram, **Advocate**Sh. Lt.Shree Nageshwar
Vill.Kotwa Post-Natthupur Laudhna Tehsil
Jalalpur Distt.Ambedkar Nagar UP-224149

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 425

F.No. N-11013/4389/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Krishan Lal Malik, **Advocate**Sh. Lt.SH.Shiv Lal Malik
DH-94, Phase-I, Pallavpuram Meerut UP250110

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 426

F.No. N-11013/4390/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shaym Singh, **Advocate**Sh. Lt.Sh.Ramswaroop Singh
Gandhi Puram Agra Road, Tundla Distt.Firozabad
UP~283204

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 427

F.No. N-11013/4391/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shiv Bahadur Singh, **Advocate**Sh. Lt.surendra Bahadur Singh
Vill.Bahorapur Rehati Post-Rohiyawan Jalalpur
Tehsil Kadipur Distt.Sultanpur UP_228131

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 428

F.No. N-11013/4392/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Charan Singh, **Advocate**Sh. Anoop Singh
191, Karhera Mohan Nagar Ghaziabad UP201007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4393/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Kaliash Narayan Shukla, **Advocate**Sh. Lt.Ram Dutt Shukla
H.No.83A-1, Sanjay Gandhi Nagar, Naubasta
Kanpur Nagar UP-208027

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 430

F.No. N-11013/4394/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vinod Kumar Pandey, **Advocate** Sh. Lt.Ram Bihari Pandey H.No.276 EWS Barra South Kanpur Nagar UP-208027

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 431

F.No. N-11013/4395/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sri Kant Pandey, **Advocate** Sh. Raj Kumar Pandey Charan Kamal Anand Nagar Belsur Road Gonda UP-271001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 432

F.No. N-11013/4396/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Raj Singh Rawat, **Advocate** Sh. Nakli Ram 521/58, Indira Colony Muzaffarnagar UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 433

F.No. N-11013/4397/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Partyush Anand, **Advocate** Sh. Anand Prakash 46/13, Ram Bagh Jansath road, New Mandi Muzaffarnagar UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 434

F.No. N-11013/4398/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajiv Bhardwaj, **Advocate** Sh. Lt.Sh.Rameshwar Prasad Sharma Bhardwaj Gandhi Nagar Bhopa Road, New Mandi Muzaffarnagar UP-251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 435

F.No. N-11013/4399/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Brijesh Kumar Rai, **Advocate**Sh. Hriday Narayan Rai
S-8/107-A, Maqbool Aalam Road Kjajuri
Varanasi UP_221002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 436

F.No. N-11013/4400/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pramod Singh, **Advocate**Sh. Lt.Prem Singh
1962 old no.1279/1A, Isai Tola Khatibaba
Tubewell Road, Jhansi Distt.UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 437

F.No. N-11013/4401/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Kamal Kishor Shrivastava, **Advocate** Sh. Lt.Madan Mohan Shrivastava 1109/5B, Gondu Compound Civil Lines, Jhansi UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 438

F.No. N-11013/4402/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anup Kumar Mishra, **Advocate**Sh. Kedar Nath Mishra
H.No.552 E Opp. HDFC Bank ATM/In side South
Central Bank of India Krishna Nagar
Pvt.ltd.Po.Basharatpur Distt.Gorakhpur UP273004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 439

F.No. N-11013/4403/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ravindra Kumar, **Advocate** Sh. Hari Mohan Namdeo H.No.51, Gosainpura Jansi UP-284002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 440

F.No. N-11013/4404/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sunil Dutt Sharma, **Advocate** Sh. Raj Kumar Sharma Near Sai Temple, Behind Flora Cottage, Sai Vihar Guru Ram Das Nagar Aligarh UP-202001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 441

F.No. N-11013/4405/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sibte Hasan Maqvi, **Advocate** Sh. Syed Ibne Hasan 86, Rasoolpur Saidwada, Chail Constituency Allahabad UP-211003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 442

F.No. N-11013/4406/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Atul Kumar Garg, **Advocate**Sh. Ram Sanehi Garg
121-C, Shastri Nagar Po Krishna Nagar Mathura
UP-281004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 443

F.No. N-11013/4407/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Satish Yadav, **Advocate** Sh. Ambika Prasad Yadav 10A, New Azad Nagar New Bajrang Timber Kanpur Nagar-II UP-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 444

F.No. N-11013/4408/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sanjay Kumar Singh, **Advocate**Sh. Shantipal Singh
160, Khajanchi Tola Trikat Nat Veer Pulia Post &
City Hardoi Distt.UP-241001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 445

F.No. N-11013/4409/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Mahendra Nath Mishra, **Advocate** Sh. Radheyshyam Mishra Chakjeevrani Post Mondh PS Bhadohi Sant Ravidas Nagar UP-221401

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 446

F.No. N-11013/4410/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Manoj Kumar Gupta, **Advocate** Sh. Lt.Mani kant Gupta C/o Dr. Pankaj Varshney House No.14/117-B, Moti Mill Compound G.T.Road Aligarh UP-202001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 447

F.No. N-11013/4411/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vijay Kant Sharma, **Advocate** Sh. Kanti Prasad Sharma 55/24, Nai Basti Near ram Lila Ground Khair Distt.Aligarh UP-202138

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 448

F.No. N-11013/4412/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate**Sh. Bhoop Singh
Village Po Bhalia Kalan tehsil Deoband Ps
Deoband Sahranpur UP-247554

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 449

F.No. N-11013/4413/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Geeta Kumari, **Advocate**Sh. Ramavtar Garg
Ch. No. 238 Civil Court Rajnagar-201001
Ghaziabad Uttar Pradesh

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 450

F.No. N-11013/4414/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Arvind Bansal, **Advocate**Sh. Jaibhagwan Bansal
H.No. 74 Sourth Bhopa Road, New Mandi,
Muzaffarnagar~251002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 451

F.No. N-11013/4415/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vikram Gulati, **Advocate**Sh. Ram Lal Gulati
Flat No. F-ph-1 Niho Scottish Garden Apartment
Indirapuram-201014

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 452

F.No. N-11013/4416/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Amrita Singh, **Advocate** Sh. Yogendra Singh Bhadauria H.No.53, Sudarshan housing Society Lakhanpr Near Gurdeo Palace Kanpur Nagar UP~208024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 453

F.No. N-11013/4417/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Zahid Ali Khan, **Advocate** Sh. Wahid Ali Khan H.No.16, Mo,m Sayyedwara Main Road Kheri Town UP~262701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 454

F.No. N-11013/4418/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Umesh Chandra Mishra, **Advocate**Sh. Surendra Kumar Mishra
Village & Rohani Bhari, Post-Puraina
PS.Visheswarganj Tehsil & Distt.Bahraich UP
271821

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 455

F.No. N-11013/4419/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sharshi Kumar, **Advocate** Sh. Srinarayan Gupta Village+Post Ole Distt.Mathura UP-281001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 456

F.No. N-11013/4420/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rohtash Singh, **Advocate**Sh. Gurubaksh Singh
Mohalla Avantika Nagar Gajroula Post Gajroula
Teshil Dhanaura Thana Gajroula Jyotiba Phule
Nagar UP-244235

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 457

F.No. N-11013/4421/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sarvesh Kumar Yadav, **Advocate**Sh. Sahab Singh Yadav
H.No.301 Swami Nagar Railway Staion
Shikohabad UP-283141

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 458

F.No. N-11013/4422/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Bhupesh Kumar Bhardwaj, **Advocate** Sh. Yadram Sharma Rangili Gali Barasana Mathura UP-281405

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 459

F.No. N-11013/4423/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Arjun Singh, **Advocate**Sh. Chhajju Singh
Narayan Tola New Basti Bahjoi Post Bahjoi Teshil
Chandausi Moradabad UP-202410

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 460

F.No. N-11013/4424/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ram Pal Yadav, **Advocate**Sh. Lt.Sh.Nand Lal Yadav
Vill & Post-Lavvabirpur Nawabganj Tehsil
Tarabganj Distt.Gonda UP

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 461

F.No. N-11013/4425/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Buddh Sen Saraswat, **Advocate**Sh. Haranaryan
Vill. Baswali Post- Gorai T ehsil Iglas Block
Gonda Distt.Aligarh UP-202145

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 462

F.No. N-11013/4426/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ravindra Kumar Verma, **Advocate**Sh. Tulsi Das Verma
H.No.48 Saket Colony Garh Road Hapur UP245101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 463

F.No. N-11013/4427/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ramkrishna Pathak, **Advocate** Sh. Lt.Sri Nanhey Ram Pathak Arjun Nagar C Kashinagar Lakhimpur Kheri UP-262701

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 464

F.No. N-11013/4428/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Pallavi Jain, **Advocate**Sh. Assem Jain
Vishwas Bhawan 41-B, Shanti Nagar Tirthanker
Mahavir JI Marg Meerut UP-250002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 465

F.No. N-11013/4429/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Amit Kumar Sharma, **Advocate**Sh. Sri Ram Sharma
58, Raghu Veer Ganj Hapur Ghaziabad UP245101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 466

F.No. N-11013/4430/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sunita Verma, **Advocate** Sh. Rajendra Prasad Verma 62 Purviya Tola Purva Etawah ~ 206001 U.P

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 467

F.No. N-11013/4431/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms.Mamta Verma, **Advocate** Sh. Mahesh Verma LIG-11 A ADA Colony Vikas Nagar Agra Road Aligarh UP-202001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 468

F.No. N-11013/4432/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Awadh Narain Pandey, **Advocate** Sh. Uma Shankar Pandey Vill- Ramnathpur Post Hanumanganj Distt. Allahabad UP_221505

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 469

F.No. N-11013/4433/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Niraj Kumar, **Advocate**Sh. Kanchhid Singh
H.No.356, Village Gesupur Tehsil Sikandrabad
Distt.Bulandshahar UP~203205

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 470

F.No. N-11013/4434/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms.Vaishali Singh, **Advocate**Sh. Rajveer singh
H.No.403, Street No.1, Anandpuri
Muzaffarnagar UP~251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 471

F.No. N-11013/4435/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Suresh Chand, **Advocate**Sh. Kishan Lal
Vill Sadopur Po. Dhoom Manikpur Tehsil Dadri
Gautam Budh nagar UP-203207

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 472

F.No. N-11013/4436/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Kirpal Singh, Advocate
Sh. Yadram Singh
Shankar Vihar Colony H.No.29 Chopla
Garhmukteshwar UP-245205

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 473

F.No. N-11013/4437/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Dhan Prakash Tyagi, **Advocate** Sh. Khacheru Singh Seat No.G83 Collectorate Compound Near Post Office Kutchery Muzaffarnagar UP~251001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 474

F.No. N-11013/4438/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Satish Kumar, **Advocate**Sh. Rishi Pal Singh
Vill-Kakrauli Post Kakrauli Muzaffarnagar UP251316

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 475

F.No. N-11013/4439/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Chandra Mani Singh, **Advocate** Sh. Raj Narayan Singh Chauhan 119/499, Kalpi Road Darshan Purwa Kanpur Nagar UP-208012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 476

F.No. N-11013/4440/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Bhuwan Prakash Singh, **Advocate** Sh. Bhagwan Singh J-188, Patel Nagar-1, Ghaziabad UP-201001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 477

F.No. N-11013/4441/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Shashikant Rai, **Advocate** Sh. Rampalat Rai Vill/Post~Usari Khurd Mau UP~275301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 478

F.No. N-11013/4442/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ravi Karan Gautam, **Advocate** Sh. Leela Dhar E-164 Patel Nagar - II Ghaziabad U.P

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 479

F.No. N-11013/4443/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sanjay Kumar, **Advocate**Sh. Mukut Singh
11/2, Rajenclave Panchvati G.T. Road Ghaziabad
UP-201001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 480

F.No. N-11013/4444/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Balbir Singh, **Advocate**Sh. Mangli Prasad
Vill & Po. Nandpur Tehsil-Tirwa Distt.Kannauj
UP-209728

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 481

F.No. N-11013/4445/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Prem Prakash, **Advocate**Sh. Srichand
Village Chithera Post Dadri Gautam budh Nagar
UP-203207

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 482

F.No. N-11013/4446/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Subhash Chand, **Advocate**Sh. Patram
Village Kharipur Gurjar Post Bisrakh Gautam
Budh Nagar UP-203207

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 483

F.No. N-11013/4447/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Balram Singh, **Advocate**Sh. Lt.Sh. Mahipal Singh
H.No.399, New Shivpuri Gali No.2, Kila Road
Bulandshahr Khurja UP-203131

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 484

F.No. N-11013/4448/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Chhatar Pal Singh, **Advocate**Sh. Resham Pal Singh
Nawal Colony Surajpur Greater Noida Gautam
Budh nagar UP-201306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 485

F.No. N-11013/4449/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms.Preeti Verma, **Advocate** Sh. Satyaprakash Verma H.No.195, Beta 2, Greater Noida UP-201310

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 486

F.No. N-11013/4450/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Raj Kumar, **Advocate** Sh. Nirmal Singh H.No.112, Ward no.3, Mohalla Gautampuri Dadri Distt.Gautam Budh Nagar UP-203207

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 487

F.No. N-11013/4451/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jageshwar, **Advocate**Sh. Imrat Singh
Village Chiti Post Chiti Police Station Dankaur
Distt.Gautam Budh Nagar UP-203202

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 488

F.No. N-11013/4452/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vinod Kumar, **Advocate**Sh. lt.Shyam Kumar
152 shiv shankar puri new jai hind band wali
gali sharda road meerut UP-250002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 489

F.No. N-11013/4453/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. BHUPENDRA KUMAR SHARMA, **Advocate** Sh. HARIOM SHARMA HOUSE NO. C-151 SECTOR GAMA-I GREATER NOIDA UP-201306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 490

F.No. N-11013/4454/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. KAILASH NATH YADAV, **Advocate**Sh. RAM LOCHAN YADAV
VILLAGE SARAYYUSUF POST
MACHHALISHAHAR TAHASIL
MACHHALISHAHAR JAUNPUR UP-222143

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 491

F.No. N-11013/4455/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Virendra Kumar Tyagi, **Advocate** Sh. Late Sh. Onkar Singh 317/221 Western Kutchary Road Meerut UP-250001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 492

F.No. N-11013/4456/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vinod Kumar Saxena, **Advocate** Sh. Devendar Prakash Saxena Mohalla-Summer Chandra Post Aliganj Tehsil Aliganj Etah UP-207247

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 493

F.No. N-11013/4457/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Anup Singh, **Advocate**Sh. JAGIR SINGH
SAINIK COLONY NAGLA DEENA FATEHGARH
FARRUKHABAD UP-209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 494

F.No. N-11013/4458/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajveer Singh, **Advocate**Sh. AMEE CHAND
VILL AND POST ATHSENI TEHSIL
GARHMUKTESHWAR DISTT HAPUR UP-245205

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 495

F.No. N-11013/4459/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Balmukund, **Advocate**Sh. RISHI DEO MISHRA
HUMAYUNPUR NORTH GYANPURAM COLONY
PO~ GORAKHNATH GORAKHPUR UP~273015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 496

F.No. N-11013/4460/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ms.Reena Tripathi, **Advocate**Sh. AJAY SHANKAR TIWARI
VILLAGE BIKAPUR POST BIKAPUR DIST
GHAZIPUR UP-233002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 497

F.No. N-11013/4461/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ajay Shankar Tiwari, **Advocate**Sh. LATE RADHEY SHYAM TIWARI
VILLAGE BIKAPUR POST BIKAPUR DIST
GHAZIPUR UP-233002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 498

F.No. N-11013/4462/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Vijay Kumar Dwivedi, **Advocate**Sh. SHIV SHANKER DWIVEDI
80 A KAUSHALPURI COLONY KHARGAPUR
GOMTI NAGAR EXT GOMTI NAGAR NEAR
SANKAT MOCHAN DHAAM MANDIR Lucknow
UP-226010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 499

F.No. N-11013/4463/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Krishna Chandra Kashyap, **Advocate** Sh. CHANDRIKA PRASAD CHAURASIA H.No. 113 VILL. CHHOTAKA GOWN POST. BHATPAR RANI DEORIA UP~274702

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 500

F.No. N-11013/4464/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ravindra Kumar Dubey, **Advocate** Sh. Sh. Late Munni Dubey 67- Hata Mata Deen Ganesh Ganj Lucknow UP-226018

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 501

F.No. N-11013/4465/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajesh Kumar Singh, **Advocate**Sh. RAM AWADH SINGH
VILL SALEMPUR POST DEVKALI DEVLAS PS
MUHAMMADABAD GOHANA Mau UP-276405

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4466/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rudra Pratap Singh, **Advocate**Sh. KALIKA PRASAD SINGH
VILL BARBOJHI POST DEVKALI DEVLAS PS
MUHAMMADABAD GOHANA Mau UP-276405

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4467/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Sant Lal Dixit, **Advocate**Sh. R K DIXIT
14/816 INDIRA NAGAR LUCKNOW UP-226016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 504

F.No. N-11013/4468/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Angad Kumar Singh, **Advocate**Sh. RAMASHANKAR SINGH
VILL HARPUR POST BAGALI PINJARA PS
SARAILAKHANSI Mau UP-275101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4469/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. PRADEEP KUMAR TIWARI, **Advocate**Sh. KAMLESH CHANDRA TIWARI
H NO 177 A KAKOR WALE DOCTOR KE PASS
AURAIYA AURAIYA UP-206122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4470/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Irshad Ali, **Advocate** Sh. ASHRAF ALI House No. 3/1 Mohalla Bibiganj Post Bibiganj FARRUKHABAD UP-209625

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 507

F.No. N-11013/4471/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Santosh Kumar Shukla, **Advocate**Sh. RAM SINGH SHUKLA
HIMAYUNPUR ASHARFI NAGAR BRAHMAN
CHAURAHA BEHIND C L JAIN COLLEGE
FIROZABAD UP-283203

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4472/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. HARIOM SHARMA, **Advocate**Sh. SH. RAMANAND SHARMA
HOUSE NO. C~151 SECTOR GAMA~I GREATER
NOIDA GAUTAM BUDDHA NAGAR UP~201306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4473/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. RAMENDRA BAHADUR SINGH, **Advocate** Sh. SURYA KARAN SINGH VILL AND POST RANKI TAHSIL LALGANJ PRATAPGARH UP~230139

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4474/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Hotey Lal Mourya, **Advocate**Sh. Indra Prashad Mourya
MOHALLA SAMRAT ASHOK NAGAR TEHSIL
Budaun DISTRICT Budaun UP-243601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 511

F.No. N-11013/4475/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rajeev Kumar, **Advocate**Sh. RAM LAL
House Number 1/72 GOLA KOHNA Fatehgarh
FARRUKHABAD UP-209601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 512

F.No. N-11013/4476/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Arvind Kumar, **Advocate**Sh. Jagdish Kumar
920 SHRI BALAJI HOUSE MADHUVAN COLONY
CIVIL LINE Budaun UP-243601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 513

F.No. N-11013/4477/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. SANDEEP SHARMA, **Advocate** Sh. SHYAM SUNDER SHARMA 269 SHYAM BHAWAN AHIR PARA VRINDAVAN MATHURA UP~281121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 514

F.No. N-11013/4478/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Jai Prakash Saxena, **Advocate**Sh. Kung Behari Lal Saxena
Gaddi Chowk Mohalla Brahmpur Tehsil and
District Budaun UP-243601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 515

F.No. N-11013/4479/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Ashok Kumar Katiyar, **Advocate**Sh. Jitendra Singh Katiyar
VILL KIRATPUR POST YAQUTGANJ
FARRUKHABAD UP-209749

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 516

F.No. N-11013/4480/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Yogendra Sharma, **Advocate**Sh. SH. VED PRAKASH SHARMA
VILLAGE AND POST ~BAPARSI TEHSIL~
SARDHNA Meerut UP~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 517

F.No. N-11013/4481/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. GAURAV SINGHAL, **Advocate**Sh. ANANDI LAL SINGHAL
VIL-POST SOUDHAN - TEH AND DISTSAMBHAL MORADABAD UP-244302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 518

F.No. N-11013/4482/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. PANKAJ DUBEY, **Advocate**Sh. PRABHUNATH DUBEY
WARD NO 9 HEAD GEWAR NAGAR POST
SADAT GHAZIPUR UP~275204

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 519

F.No. N-11013/4483/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Balid Hussain, **Advocate**Sh. Mubarik Hussain
MOH GADDI TOLA POST UJHANI DISTT Budaun
UP-243639

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4484/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Rahul Dev Sagar, **Advocate** Sh. Ram Lal Sagar Gurgawan Colony Near Block Post Tilhar Shahjahanpur UP-242307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 521

F.No. N-11013/4485/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Babu Lal, **Advocate** Sh. Pooran Singh Village Kunjera Post Radhakund Distt.Mathura UP-281504

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/4486/2016~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Subhash Kumar, **Advocate**Sh. Sunder Lal
61-B/D-1, Arawali Appts, Sector-52, Noida UP201301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 523

F.No. N-11013/4487/2016-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Dec, 2016

To

Sh./Ms. Devashish, **Advocate**Sh. Harinarain
Moh- Navapura Post- Head Post Office DistrictGhazipur UP-233001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,